COURT NO. 34

THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
For Execution of Warrants					
1	CRLA/1135/2009 (CC/1392/2007)	M/S.MAHALAKSHMI AGRO AGENCIES Vs M/S.SRI RAMA KRISHNA FERTILISERS AND TWO OTHERS	K RAMAMOHAN	PUBLIC PROSECUTOR (AP) M S TIRUMALA RANI R 1 & R 2 APPE L C RECORD RECEIVED	GUNTUR
INTERLOCUTORY					
2	MACMA/40806/2014/ (Filing No.) IA 2/2014(MACMAMP 40808/2014) Amendment Petition IA 2/2015(MACMAMP 4044/2015) Condone Delay Petition	PULLA LAKSHUMMA KADAPA DIST & 3 OTHERS Vs G.NARASIMHA REDDY KADAPA DIST AND ANR	D KODANDARAMI REDDY	R1 UNSERVED,R1 - NOTICE SENT NOT YET RETURNED. R2 - UNSERVED & RETURNED AS PER POSTAL ENDORSEMENT ("NO SUCH OFFICE IN THIS ADDRESS").	YSR KADAPA
FINAL HEARING					
3.1 along with 3					
3	CRLA/541/2006 (CC/14/2001)	SUBHASH CHANDRA CHOWDHARY Vs THE STATE OF A.P. REP BY CBI	PILLIX LAW FIRM	P S P SURESH KUMAR Spl. Public Prosecutor for CBI My Lord, LETTER ADDRESSED TO REGISTRAR (JUDL-1) HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD TO SECURE RECORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM
3.1	CRLA/555/2006 (CC/14/2001)	MADDIPATI RADHA KRISHNA RANGA RAO Vs STATE REP. BY INSPECTOR OF POLICE CBI VSP.	A HARIPRASAD REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
4.1 along with 4					
4	CRLA/1079/2006 (CC/5/1999)	P. BABU Vs THE STATE ACB ANANTHAPUR RANGE REP. BY SPL.P.P.	SUDHAKARA RAO AMBATI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	ANANTAPUR
4.1	CRLA/1080/2006 (CC/4/1999)	P. BABU Vs THE STATE ACB ANANTHAPUR RANGE THRGH ACB H.C. OF AP HYD.	SUDHAKARA RAO AMBATI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	ANANTAPUR
5	CRLA/96/2007 (CC/14/2002) IA 1/2018 Condone Delay in Rep IA 2/2018 Condone Delay Petition IA 3/2018 L R Petition	SRI SHAIK ABDUL RAHIM Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB IA 1/2018, IA2/2018, IA 3/2018 WERE NOT RECEIVED FROM ERSTWHILE COMMON HIGH COURT. PAPER BOOK AVAILABLE	ANANTAPUR
6	CRLA/115/2007 (CC/4/2002)	SRI DASARI ASHOK KUMAR Vs THE STATE REP BY ITS DISTRICT INSPECTOR-I ACB	GANGISETTI UMA SANKAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	KRISHNA

7.1 along with 7

7	CRLA/308/2007 (CC/23/2003)	SRI KOKALURU SIVA SANKARA RAO (DIED) Vs THE STATE OF A.P. REP. BY SPL. P.P. FOR ACB CASES	M RAVINDRA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
7.1	CRLA/1069/2007 (CC/23/2003)	STATE REP BY RANGE INSPECTOR - II Vs SRI KOKALURU SIVA SANKARA RAO AND ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V R AVULA	KRISHNA
8	CRLA/620/2007 (CC/1/2004)	HAMID HUSSAIN Vs ABIDA BEGUM	C SHARAN REDDY	PUBLIC PROSECUTOR (AP) KARRI MURALI KRISHNA R 1 & 3 VAK R2 SERVED L C RECORD NOT RECEIVED	YSR KADAPA
9	CRLA/662/2007 (CC/12/2003)	G.SRI RAMANADHA KUMAR (DIED) Vs THE STATE OF A.P. REP. BY INSPECTOR OF POLICE CBI VSP.	S SRINIVASA RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
10	CRLA/873/2007 (SC/69/2004)	UMMAGIRI @ KOMMAGIRI KONDAIAH Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA ANCHA PANDURANGA RAO	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	PRAKASAM
11	CRLA/1248/2007 (CC/29/1992)	THE STATE OF A.P. Vs SRI C.PULLAIAH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	BADETI VENKATA RATHNAM PAPER BOOK AVAILABLE	KURNOOL
12	CRLA/1416/2007	K.REDDY SAHEB (DIED) Vs THE STATE OF AP	.. HARINADH NIDAMANURI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	ANANTAPUR
13	CRLA/1571/2007 (CC/1/2004)	G.RATNAM CHETTY Vs THE STATE OF A.P. REP BY PP.	M SOLOMON RAJU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	KURNOOL
14	CRLA/1654/2007 (CC/8/2003) IA 1/2026 Recall Petition	B.RANGANAYAKULU & ANOTHER Vs THE STATE OF A.P.	B V ANJANEYULU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, CONDITIONAL ORDER COMPLIED WITH COSTS OF RS 8000/- EACH ARE PAID FILED VIDE USRNO: 111134 OF 2026 DATED 22/09/2026 COST MEMO PUT UP PAPER BOOK READY	KURNOOL
15	CRLA/15/2008 (CC/19/2002)	GURUGUBILLI KURMANADHAM Vs THE STATE OF A.P.	METTA CHENDRA SEKHAR RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
16	CRLA/120/2008 (CC/37/1998)	THE STATE OF A.P. Vs KODE RAMABRAHMAM & 21 OTHERS	PUBLIC PROSECUTOR	T NAGARJUNA REDDY S A V RATNAM HANUMANTHA RAO VELLALACHERVU C SHARAN REDDY P NAGENDRA REDDY K RAMA KOTESWARA RAO GANDURI NAGESWARA RAO RAMA RAO GHANTA MY LORD REPORT RECEIVED PUT UP IN THE BUNDLE	GUNTUR

17	CRLA/140/2008 (CC/3/2004)	INDUGU DURGA PRASAD Vs THE STATE OF AP REP BY ITS SPL. PP HYD.FOR CBI.	D PURNACHANDRA REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. PAPER BOOK AVAILABLE	VISAKHAPATNAM
18	CRLA/180/2008 (CC/2/2005)	BADVELI SIVAKUMAR Vs THE STATE OF AP REP BY ITS SPL PP HYD. FOR ACB.	D KODANDARAMI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB PAPER BOOK AVAILABLE	SPS NELLORE
19	CRLA/208/2008 (CC/10/2003)	B. YOGESWARA RAO Vs THE STATE INSP OF POLICE ACB. ANANTAPUR RANGE REP SPL PP	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	ANANTAPUR
20	CRLA/365/2008 (CC/17/2004)	K. SUBRAMANYAM Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB TRAIL COURT RECORD NOT RECEIVED	SPS NELLORE
21.1 along with 21					
21	CRLA/366/2008 (CC/3/2001) IA 1/2026 Recall Petition	ASAM BHAKTAVATSALAM Vs THE STATE OF A.P.	CHALLA AJAY KUMAR S U V SRINIVAS	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE
21.1	CRLA/1505/2009 (CC/3/2001)	THE STATE OF A.P. Vs ASAM BHAKTAVATSALAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	S U V SRINIVAS	SPS NELLORE
22	CRLA/381/2008 (CC/19/2002) IA 2/2023 L R Petition	SANNAPUREDDY PARDHASARADHI REDDY (DIED) REP. BY HIS LR Vs THE STATE OF AP REP BY ITS SPL PP HYD FOR ACB.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SPS NELLORE
23	CRLA/498/2008 (CC/23/2004)	M. SAHADEVUDU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	K B RAMANNA DORA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	KURNOOL
24.1 along with 24					
24	CRLA/534/2008 (CC/4/2002) IA 2/2008(CRLMP 8935/2008) Bail (u/s 389(1))	KARANCHAND VIJAYA KUMAR DAS Vs STATE OF A.P. REP BY INSPECTOR OF POLICE ACB VIZIANAGARAM	SODUM ANVESHA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
24.1	CRLA/1522/2009 (CC/4/2002)	THE STATE OF A.P. Vs KARAMCHAND VIJAYA KUMAR DAS	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SODUM ANVESHA	VISAKHAPATNAM
25	CRLA/617/2008 (CC/10/2003) IA 1/2008(CRLAMP 925/2008) Bail (u/s 389(1))	MALATHOTI RAMA CHANDRAIAH Vs THE STATE OF A.P. REP BY SPL PP.	D KODANDARAMI REDDY	SRAVAN KUMAR MANNAVA	HYDERABAD
26	CRLA/634/2008 (CC/5/2002)	P. RAMA LINGESWARA RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	SODUM ANVESHA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
27	CRLA/637/2008 (CC/7/2006)	THATIGOTLA MAHADEVA REDDY Vs STATE OF A.P. REP BY PP.	D KODANDARAMI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE

28.1 along with 28

28	CRLA/651/2008 (CC/27/2003)	YALAMURI MUNIRATNAM NAIDU Vs STATE OF A.P. REP BY ACB BY SPL. PP.	JAMI MADHAVI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE
28.1	CRLA/653/2008 (CC/27/2003)	GUDIMELLA RAGHUPATI Vs THE STATE OF A.P. THRU INSPECTOR OF POLICE ACB NELLORE	JAMI MADHAVI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SPS NELLORE
29	CRLA/724/2008 (CC/20/2004)	KADAPA RAMTHU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	D KODANDARAMI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE
30	CRLA/877/2008 (CC/3/2006) IA 1/2008(CRLAMP 1256/2008) Bail (u/s 389(1))	SRI INDUKURI SRINIVASA RAJU Vs THE STATE OF A.P. THRU ACB TIRUPATI RANGE	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	YSR KADAPA
31	CRLA/878/2008 (CC/3/2006) IA 1/2009(CRLAMP 1048/2009) Miscellaneous Petition	J.V.RAMANA (DIED) Vs STATE OF A.P.	D SANGEETHA REDDY C PRAVEEN KUMAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	YSR KADAPA
32	CRLA/889/2008 (CC/70/1999)	V.K.MOHANA SUNDARAM Vs K.K. PANDURANGA MUDALI & ANOTHER	P JAGADISH CHANDRA PRASAD	V NITESH PUBLIC PROSECUTOR TRAIL COURT RECORD NOT RECEIVED	CHITTOOR
33	CRLA/977/2008 (CC/199/2004)	VEDAM RADHA KRISHNA Vs GRANDHI NAGA BHASKAR RAO & THE STATE OF A.P.	B SOMASEKHAR	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED	GUNTUR
34	CRLA/1010/2008 (CC/15/2004)	T.CHINNAIAH [DIED] & ANOTHER Vs THE STATE OF A.P.	T C PULLANNA RAMAKRISHNA AKURATHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	KURNOOL
35	CRLA/1013/2008 (CC/3/2003)	PYLA RAJA RAO Vs STATE OF A.P. REP BY SPL .PP.	Y NAGARJUNA BABU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
36	CRLA/1042/2008 (CC/16/2001)	VENNA GAYATHRI NAGA KUMARI AND ANOTHER Vs THE STATE OF A.P. REP BY PP.	MANOJ KUMAR BETHAPUDI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
37	CRLA/1058/2008 (CC/3/2007)	SMT. KATABATHULA SANDHYA RANI Vs STATE OF A.P. REP BY PP.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
38	CRLA/1067/2008 (CC/22/2004)	NUNNA SANYASAYYA SETTI Vs THE STATE OF ANDHRA PRADESH	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My LORD, PAPER BOOK READY	VISAKHAPATNAM

39.1,39.2 along with 39

39	CRLA/1121/2008 (CC/4/2006) IA 1/2024 L R Petition	A. RAMAKRISHNA RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	G VIJAYA SARADHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	YSR KADAPA

39.1	CRLA/1120/2008 (CC/4/2006) IA 1/2016(CRLAMP 2348/2016) Leave Petition IA 1/2026 Condone Delay Petition IA 2/2026 L R Petition	S.A.KHALEEL Vs STATE OF A.P.		S.SYAM SUNDER RAO SC cum Spl P.P. For ACB SONTI GOPI KRISHNA ELEVATED AS JUDGE	YSR KADAPA
39.2	CRLA/1125/2008 (CC/4/2006) IA 1/2014(CRLAMP 1315/2014) Condone Delay Petition IA 2/2014(CRLAMP 31929/2014) Direction Petition IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 L R Petition	T.VENKATA NARAYANA Vs STATE OF A.P.		S.SYAM SUNDER RAO SC cum Spl P.P. For ACB ELEVATED AS JUDGE G RAMA MOHAN REDDY	ANANTAPUR
40	CRLA/1158/2008 (CC/24/2003)	N. RAMANA MURTHY Vs THE STATE OF AP REP SPL PP HYD. FOR ACB. VIZINAGARAM	V V N NARAYANA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VIZIANAGARAM
41	CRLA/1212/2008 (CC/26/2002) IA 1/2026 Condone Delay Petition IA 2/2026 Leave Petition IA 3/2026 L R Petition	SRI GEMBALI VASUDEVA RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB. VIZ.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB L C RECORD RECEIVED	VISAKHAPATNAM

42.1 along with 42

42	CRLA/1228/2008 (CC/13/2004)	K.SUBBARAYUDU Vs THE STATE OF A.P. THRU ACB	RAMAKRISHNA AKURATHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE
42.1	CRLA/1233/2008 (CC/13/2004)	E.N.ROSAPPA Vs STATE OF A.P. REP BY SPL.PP.	KIRAN PALAKURTHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SPS NELLORE
43	CRLA/1335/2008 (CC/13/2005)	DR.KODE VEERA RAGHAVAIAH Vs THE STATE OF A.P.	M RAVINDRA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE

44.1,44.2,44.3,44.4,44.5 along with 44

44	CRLA/1375/2008 (CC/10/2002)	SRI KONDA DAYAKAR @ U.KALYANA CHAKRAVARTHI Vs THE STATE OF A.P. THRU CBI	P V A PADMANABHAM	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD PAPER BOOK READY	VISAKHAPATNAM
44.1	CRLA/1380/2008 (CC/10/2002)	PAIDIPATI SAINATH NAIDU Vs THE CENTRAL BUREAU OF INVESTIGATION	AKA VENKATARAMANA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
44.2	CRLA/1381/2008 (CC/10/2002)	MUNTA VENUGOPAL Vs THE STATE OF A.P. THRU CBI	S PARINEETA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
44.3	CRLA/1393/2008 (CC/10/2002)	SRI VARRE DURGA JAGAN MOHAN RAO Vs THE STATE OF A.P.	HARINADH NIDAMANURI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM

44.4	CRLA/1400/2008 (CC/10/2002)	SRI ANKEM NAGENDRA PRASAD Vs STATE REP. BY P.P. FOR CBI	NARASIMHA RAO GUDISEVA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
44.5	CRLA/1407/2008 (CC/10/2002)	SRI RAJULAPATI NIRMALESWARA RAO @ CHANTI Vs STATE REP. BY CBI	HARINADH NIDAMANURI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
45	CRLA/1500/2008 (CC/27/2004)	RAMISETTY RAMAMURTHY NAIDU Vs STATE OF A.P. REP BY PP.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SPS NELLORE
46	CRLA/1624/2008 (CC/397/2003)	THE DRUGS INSPECTOR REP BY PP. Vs V.G.JYOTHI PRAKASH AND 2 OTHERS	PUBLIC PROSECUTOR (AP)	BOMMINAYUNI APPARAO My Lord, PAPER BOOK READY	VISAKHAPATNAM
47	CRLA/24/2009 (CC/10/2005)	SMT.VELUPULA VENKATA LAKSHMI Vs STATE OF A.P. REP BY INSPECTOR OF POLICE ACB ELURU RANGE	KONDREDDY VAMSI KRISHNA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
48	CRLA/210/2009 (CC/18/2003)	DR.SWARNA NALOMI Vs THE STATE OF A.P. THRU ACB ONGOLE	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	SPS NELLORE
49	CRLA/243/2009 (CC/14/2003)	THE STATE OF AP REP SPL. PP FOR ACB. TIRUPATHI RANGE Vs SRI P. GOPAL & ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARINATH REDDY SOMAGUTTA MY LORD PAPER BOOK READY	SPS NELLORE
50	CRLA/268/2009 (SC/7/2007)	KOTIKALAPUDI SRINIVASA RAO & 4 OTHERS Vs THE STATE OF AP REP BY ITS PP HYD.	POSANI AKASH GULIPALI SURAJ	PUBLIC PROSECUTOR (AP) PENUMAKA VENKATA RAO My Lord, PAPER BOOK READY	GUNTUR
51	CRLA/310/2009 (CC/3/2004)	V.V.S.NAGESWARA RAO Vs THE STATE OF A.P. REP BY PP.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
52	CRLA/369/2009 (CC/4/2007)	VADAVALLI CHAKRAPANI Vs THE STATE OF A.P.	D KODANDARAMI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
53	CRLA/385/2009 (SC/48/2002)	GEDDAM NAGABUSHANAM Vs THE STATE OF A.P	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	EAST GODAVARI
54	CRLA/405/2009 (SC/329/2008) IA 1/2026 Implead Petition IA 2/2026 Permission Petition IA 3/2026 Compromise Petition	LOKIREDDY VENKATA REDDY Vs THE STATE OF A.P. REP BY PP.	K MOHAN RAMI REDDY	PUBLIC PROSECUTOR (AP) S V MUNI REDDY My Lord, PAPER BOOK READY	PRAKASAM
55	CRLA/544/2009 (CC/5/2001) IA 1/2026 Permission Petition IA 2/2026 Recall Petition	THE STATE OF AP REP BY ITS SPL. PP FOR ACB CASES VIS.RANGE Vs D.V..SATYANARAYANA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	RAMAKRISHNA AKURATHI MY LORD PAPER BOOK READY	VISAKHAPATNAM

56	CRLA/590/2009 (CC/32/2004)	BEVARA RAMA KRISHNA Vs THE STATE OF A.P.. RPE BY SPL.PP.	A RADHAKRISHNA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB PAPER BOOK READY	VISAKHAPATNAM
57.1 along with 57					
57	CRLA/598/2009 (CC/16/2006)	K.CHANDRA MOULI DIED REP BY LR K.SUJATHA Vs THE STATE OF A.P. THRU ACB KURNOOL RANGE	A GAYATRI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KURNOOL
57.1	CRLA/424/2010 (CC/16/2009)	STATE REP BY SPL.PP. Vs K.CHANDRA MOULI AND ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MASTHAN NAIDU CHERUKURI HARINADH NIDAMANURI	HYDERABAD
58.1 along with 58					
58	CRLA/688/2009 (CC/4/2004)	M.S.B. KUMAR Vs STATE	K SRINIVASA RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
58.1	CRLA/690/2009 (CC/4/2004)	P.V.V.S.V.PRASAD Vs STATE OF A.P.	D SANGEETHA REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
59.1 along with 59					
59	CRLA/702/2009 (CC/92/2005)	POLA VENKATESWARLU Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	G V S MEHAR KUMAR	PUBLIC PROSECUTOR (AP) KOONA REDDY ANJI REDDY L C RECORD RECEIVED	GUNTUR
59.1	CRLA/703/2009 (CC/96/2003)	AVULA SIVAIAH Vs THE STATE OF A.P. & ANOTHER	G V S MEHAR KUMAR	PUBLIC PROSECUTOR KOONA REDDY ANJI REDDY	GUNTUR
60	CRLA/707/2009 (SC/331/2001)	THE PUBLIC PROSECUTOR Vs SETTIPALLI RAMBABU @ RAMPANDU	PUBLIC PROSECUTOR (AP)	KAMBHAMPATI RAMESH BABU My Lord, PAPER BOOK READY	WEST GODAVARI
61	CRLA/731/2009 (CC/13/2005)	MOHAMMAD SULTAN Vs THE STATE ACB	K SAIRAM MURTHY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
62	CRLA/733/2009 (SC/37/2008)	VALLIPA VENKATESWARLU Vs THE STATE OF A.P.	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY.	PRAKASAM
63	CRLA/800/2009	K. KANAKA RAJU CHETTY @ K. KANAKA RAJU TIRUPATHI CHITTOOR. Vs D. PADMA TIRUPATHI CHITTOOR DIST. & ANR.	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) V ESWARAIAH CHOWDARY HONOURABLE SIR R1-VAKALATH FILED R2-PP TRIAL COURT RECORD RECEIVED	CHITTOOR
64	CRLA/823/2009 (CC/1170/2007)	GHANTA NAGESWARA RAO Vs KOTHAPALLI KRISHNA MOHAN AND ANOTHER	KRUPACHAND GOGINENI	PUBLIC PROSECUTOR (AP) HONOURABLE SIR MEMO PROOF OF SERVICE FILED R1-NOTICE SENT ON 06/08/2009 NOT YET RETURNED R2-PP TRIAL COURT RECORD RECEIVED	GUNTUR

65	CRLA/837/2009 (CC/237/2006)	M/S.NUMBUR LABORATORIES - REP.BY N.MOHAN RAO Vs K.VIJAYA KUMAR REDDY AND ANOTHER	T C KRISHNAN	PUBLIC PROSECUTOR M RAVINDRA R1 APPE R2 PP L C RECORD NOT RECEIVED	SPS NELLORE
66	CRLA/843/2009 (CC/20/2006)	AMUDALA SURYA PRAKASH RAO Vs STATE OF A.P. REP. BY INSPECTOR OF POLICE CBI SPECIAL	D KODANDARAMI REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
67	CRLA/847/2009 (SC/4/2008)	UPPUTURI CHINA BABU AND 2 OTHERS Vs THE STATE OF A.P. REP BY PP.	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	PRAKASAM
68	CRLA/855/2009 (SC/146/2001)	NASINA VENU Vs THE STATE OF A.P. REP. BY P.P.	M RAVINDRA	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	SPS NELLORE
69	CRLA/872/2009 (SC/345/2008)	AVULURI SAMUEL Vs THE STATE OF A.P. REP BY PP.	M K RAJ KUMAR	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	PRAKASAM

70.1 along with 70

70	CRLA/876/2009 (SC/60/2007)	N. RAMESH Vs THE STATE OF A.P.	P V VIDYASAGAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
70.1	CRLA/905/2009 (SC/60/2007)	N.SUDHAKAR Vs THE STATE OF AP REP BY ITS PP HYD. THRGH INSP OF POLICE	P V VIDYASAGAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
71	CRLA/910/2009 (SC/3/2009)	PYDI SEKHAR & 3 OTHERS Vs STATE OF A.P.	KRISHNA RAO M	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	SRIKAKULAM
72	CRLA/917/2009 (SC/34/2008) IA 1/2026 Recall Petition	SURE VENKATA SWAMY AND 4 OTHERS Vs THE STATE OF A.P. REP BY PP.	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	PRAKASAM
73	CRLA/953/2009 (SC/89/2008)	RAGE PURUSHURAM Vs THE STATE OF A.P.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	ANANTAPUR
74	CRLA/990/2009 (CC/651/2005) IA 1/2014(CRLAMP 1084/2014) Miscellaneous Petition	TIWARI SURAJ KIRAN Vs SHAIK ABDULLA & ANOTHER	....	PUBLIC PROSECUTOR (AP) G RAMA GOPAL R1 - NOTICE UNSERVED VIDE PROOF OF SERVICE FILED L C RECORD RECEIVED	VISAKHAPATNAM
75	CRLA/998/2009 (CC/650/2007) IA 1/2025 Condone Delay Petition IA 2/2025 L R Petition	K. PULLA REDDY Vs T. NARESH KUMAR REDDY & ANOTHER	... N PREMRAJ	PUBLIC PROSECUTOR (AP) R1 - FRESH NOTICE SENT NOT YET RETURNED R1 -NOTICE ISSUED ON 26.12.2014 AND SERVED THROUGH THE COURT MESSENGER VIDE REPORT RECEIVED FROM J.F.C.M KURNOOL. TRIAL COURT RECORD RECEIVED	KURNOOL

NOTE: ONWARDS FROM COMPUTER CAUSE LIST DATED 24.11.2026.

76	CRLA/1018/2009 (CC/508/2008)	INDUGUPALLI SRINIVASA RAO Vs BINKAM SURYA PRAKASA RAO AND 2 OTHERS	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) SRINIVASU BEERA My Lord, PAPER BOOK READY.	WEST GODAVARI
77	CRLA/1037/2009 (SC/66/2007)	GOTHIYA SATISH KUMAR Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	GODA RAMALAKSHMI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
78	CRLA/1042/2009 (SC/223/2009)	G.SURESH BABU Vs THE STATE OF A.P.	M SUGUNA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
79	CRLA/1054/2009 (CC/1032/2003)	M/S. PRASAD FURNITURE WORKS Vs ATHILI CHINABABU AND 1 OTHER	T V JAGGI REDDY	AJAY KUMAR KANAPARTHI PUBLIC PROSECUTOR AMICUS CURIAE PILLI SUNDEEP My Lord, PAPER BOOK READY.	EAST GODAVARI
80	CRLA/1068/2009 (SC/11/2005)	THE STATE OF A.P. Vs NATAKARANI SEENAIAH	PUBLIC PROSECUTOR (AP)	M RAVINDRA My Lord, PAPER BOOK READY.	SPS NELLORE
81	CRLA/1081/2009 (CC/670/2000)	THE INSPECTOR OF FACTORIESKURNOOL REP.BY PP Vs SURESH KISHIN CHAND RAJANI AND ANOTHER	PUBLIC PROSECUTOR (AP)	K SITA RAM TRAIL COURT RECORD NOT RECEIVED	KURNOOL
82	CRLA/1092/2009 (CC/70/2007)	GOTTUMUKKALA VENKATA SATYANARAYANA RAJU Vs RAJU JAIN	A KRISHNAM RAJU	PUBLIC PROSECUTOR (AP) MY LORD TRAIL COURT RECORD RECEIVED	WEST GODAVARI
83	CRLA/1132/2009 (CC/31/2004)	STATE REP.BY INSPECTOR OF POLICE ACB NELLORE RANGE NELLOR Vs NASINA SREERAMULU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	G VIVEKANAND My Lord, PAPER BOOK READY	SPS NELLORE
84	CRLA/1147/2009 (CC/276/2006)	THE STATE OF A.P. Vs DANDAMIDI RAMBABU	PUBLIC PROSECUTOR	VENKAT CHALLA MY LORD PAPER BOOK READY	EAST GODAVARI
85	CRLA/1149/2009 (SC/287/2003)	THE STATE OF A.P. Vs YADANAPARTHI JAYARAMI REDDY (DIED)	PUBLIC PROSECUTOR (AP)	P SRIDHAR REDDY DEATH CERTIFICATES OF RESPONDENTS NOT SUBMITTED BY S.H.O My Lord, PAPER BOOK READY. TRIAL COURT RECORD RECEIVED	SPS NELLORE
86	CRLA/1160/2009 (SC/79/2006)	STATE OF A.P. Vs GANJI LOVA RAJU @ CHINNI	PUBLIC PROSECUTOR (AP)	B PARAMESEWARA RAO MY LORD PAPER BOOK READY	VISAKHAPATNAM
87	CRLA/1161/2009 (SC/197/2003)	THE STATE OF A.P. Vs MATHAKAMUDI SUBRAMANYAM REDDY	PUBLIC PROSECUTOR (AP)	PHANI TEJA CHERUVU My Lord, PAPER BOOK READY	SPS NELLORE
88	CRLA/1227/2009 (SC/844/2008)	EKILA SREEDHAR NAIDU Vs THE STATE OF AP REP BY ITS PP HYD.	HARINADH NIDAMANURI	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	ANANTAPUR

89	CRLA/1254/2009 (CC/71/2007)	KURAPATI SRINIVASA RAO Vs CHENNUPATI VEERAIAH & ANOTHER	GOLLAMUDI ARUN KUMAR	GHANTA SRIDHAR PUBLIC PROSECUTOR VERIFIED ORIGINAL JUDGEMENT SUBMITTED BY TRIAL COURT IN THAT "PARAGRAPHS SUBSEQUENT TO PARAGRAPH 10 ARE NOT AVAILABLE ". TRIAL COURT RECORD RECEIVED	GUNTUR
90	CRLA/1393/2009 (CC/59/2009)	GARAPATI RAMA MOHANA RAO KOVVUR WEST GODAVARI DISTRICT Vs STATE OF A.P.REP. BY P.P.HIGH COURT OF HYDERABAD & ANOTHER	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) K VASANTH RAO	WEST GODAVARI
91	CRLA/1425/2009	BADIREDDY SATISH. Vs POLINA ACHUTHARAYUDU & ANOTHER	B V RAMA RAO	SYED GHOUSE BASHA PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD CALLED ON 07/09/2026 NOT YET RECEIVED	EAST GODAVARI
92	CRLA/1526/2009 (CC/667/2007)	BOLLA CHOWDARY Vs THE STATE OF A.P.REP.BY P.P. AND ANOTHER	K V R KRISHNA SHARMA	PUBLIC PROSECUTOR (AP) T LAKSHMI NARAYANA TRAIL COURT RECORD RECEIVED	GUNTUR
93	CRLA/1540/2009 (CC/208/2006)	POOLA LAKSHMI. Vs KOTTURTHI VENKATANARASIMHAM & ANOTHER	SREEKANTH REDDY AMBATI	I MAAMU VANI PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	WEST GODAVARI
94	CRLA/1547/2009 (CC/720/2006) IA 1/2009(CRLAMP 2187/2009) Leave Petition	PENDURTI VENKATA RAMANA SANTHIPURAM VISAKHAPATNAM Vs PALLA ANNAPURNA PORT TRUST VISAKHAPATNAM & ANOTHER	CH SHANMUKHA RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
95	CRLA/1584/2009	KAKUMANU SUBRAHMANYAM ONGOLE (M) PRAKASAM DISTRICT Vs STATE OF A.P.REP. BY P.P.HIGH COURT OF HYDERABAD & ANOTHER	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
96	CRLA/1603/2009 (CC/1374/2008)	VELAMALA VASUDEVA RAO Vs K.SATYANANDAM @ ANANDAM AND ANOTHER	N (P) ANJANA DEVI SATYANARAYANA	PUBLIC PROSECUTOR (AP) G L NAGESWAR RAO TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
97	CRLA/1619/2009 (CC/595/2006)	MUKKU BHASKARA MEHAR VARA PRASAD. Vs RAMPALLI SATYA PAHANI DATTATREYA DIWAKAR & ANOTHER	C SHARAN REDDY	PUBLIC PROSECUTOR (AP) NARASIMHA RAO DAVULURI TRAIL COURT RECORD RECEIVED	WEST GODAVARI
98	CRLA/1622/2009 (CC/1127/2002)	M/S. SHRIRAM CHITS (P) LTD KRISHNA DISTRICT Vs THE STATE OF A.P. REP BY P.P. & ANR HYDERABAD	O UDAYA KUMAR	PUBLIC PROSECUTOR (AP) SIREESHA RANI VALLABHANENI A P VENUGOPAL TRAIL COURT RECORD NOT RECEIVED	KRISHNA
99	CRLA/1788/2009 (SC/32/2001)	THE STATE OF A.P. Vs MYLA VENKATA KRISHNA	PUBLIC PROSECUTOR (AP)	G L NAGESWAR RAO MY LORD, PAPER BOOK READY	KRISHNA

100	CRLA/1805/2009 (SC/537/2009)	VEERANJI SRINIVASA RAO @ KONDI RAJU GUNNAMTIPPA[V]GUNTUR . Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	K RAMAMOHAN	PUBLIC PROSECUTOR (AP) My Lord, PAPER BOOK READY	GUNTUR
101	CRLA/1824/2009 (SC/35/2007) IA 1/2023 Recall Petition	SHAIK KHUDDUS Vs THE STATE OF AP REP BY ITS PP HYD. TRGH SUB-DIVI.POLICE OFF	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY L C RECORD RECEIVED	GUNTUR
102	CRLA/1870/2009 (CC/343/2006) IA 3/2009(CRLAMP 3011/2009) Leave Petition	PUTCHALA BRAMARESWARA RAO Vs THE STATE OF A.P. & ANOTHER	SRIDHAR TUMMALAPUDI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
103	CRLA/1881/2009 (CC/46/2009) IA 1/2009(CRLAMP 2816/2009) Leave Petition	SK. AHAMED BASHA Vs S.SUPRAVEENA AND ANOTHER	J SESHAGIRI RAO	PUBLIC PROSECUTOR (AP) V RAJA MANOHAR TRAIL COURT RECORD RECEIVED	SPS NELLORE
104	CRLA/1890/2009 (SC/197/2007)	THE STATE OF ANDHRA PRADESH Vs DRAKSHARAPU LOVARAJU	PUBLIC PROSECUTOR (AP)	SHAIK SARDAM HUSSAIN My Lord, PAPER BOOK READY.	VISAKHAPATNAM
105	CRLA/292/2010 (CC/677/2009)	PALATHETI SIVA KUMAR Vs NARENDRAPURAM PRADEEP RAJU	N SANYASI RAO	PUBLIC PROSECUTOR (AP) BVSS BALAKRISHNA RANJIT PAPER BOOK NOT READY L C RECORD RECEIVED	VISAKHAPATNAM
106	CRLA/318/2010 (CC/266/2007)	SMT. NUKAVARAPU SRIKANTHA GUNTUR. Vs VELCHURI SRI RAMULU GUNTUR & ANR.	VENKATESWARLU POSANI	PUBLIC PROSECUTOR (AP) K SESHARAJYAM MY LORD TRAIL COURT RECORD RECEIVED	GUNTUR
107	CRLA/408/2010 (STC/207/2007) IA 1/2010(CRLAMP 591/2010) Leave Petition	T.CHITTI BABU Vs THE STATE OF ANDHRA PRADESH & ANOTHER	J LOKESH REDDY	PUBLIC PROSECUTOR (AP) PASALA PONNA RAO MY LORD TRAIL COURT RECORD RECEIVED	CHITTOOR
108	CRLA/503/2010 (CC/457/2005)	MR. NUMBURI PRATAPA RAJU KAIKALUR KRISHNA DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD & ANR.	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED	KRISHNA
109	CRLA/504/2010 (CC/46/2006)	SRI. SRINIVASA FERTILIZERS Vs SRI .VENKATARAMANA ENTERPRISES	N SEETALAXMI	PUBLIC PROSECUTOR (AP) J PRADEEP KIRAN MY LORD TRAIL COURT RECORD RECEIVED	SPS NELLORE
110	CRLA/561/2010 (CC/64/2006) IA 2/2010(CRLAMP 846/2010) Miscellaneous Petition	M/S. LAKSHMI MODERN RICE MILL Vs PALLERLAMUDI RAMESH	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) VENKATA RANGADAS KANURI	WEST GODAVARI
111	CRLA/563/2010	UNDAPATLA SUBBA RAJU Vs THE STATE OAF A.P. REP BY PP.	T S N MURTHY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI

112	CRLA/605/2010 (CC/268/2008) IA 1/2010(CRLAMP 956/2010) Leave Petition	M/S. SHRIRAM CITY UNION FINANCE LTD. TENALI. Vs P. RAVINDRA TENALI GUNTUR DIST. & ANR.	O UDAYA KUMAR	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	GUNTUR
113	CRLA/655/2010 (CC/32/2007)	PIDUGU VENKATA RAMAN MURTHY Vs YANDAPALLI RAMESH BABU & ANOTHER	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR
114	CRLA/658/2010 (CC/430/2007) IA 1/2026 Addl. Evidence Petition	P.SRINIVASA REDDY Vs THE STATE OF A.P. & ANOTHER	J JANAKIRAMI REDDY	PUBLIC PROSECUTOR P NARASIMHULU TRAIL COURT RECORD RECEIVED	KURNOOL
115	CRLA/670/2010 (CC/125/2006)	SMT. K.SHARADA Vs SMT. B.SUSHEELAMMA & THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP) J JANAKIRAMI REDDY PAPER BOOK NOT READY L C RECORD RECEIVED	KURNOOL
116	CRLA/678/2010 (CC/29/2009)	AKKUMAHANTHI PANDURANGA PRASAD Vs PULI SRINIVASA RAO & THE STATE OF A.P.	MARELLA RADHA	PUBLIC PROSECUTOR (AP) K SRINIVAS R1 APPE PAPER BOOK NOT READY L C RECORD RECEIVED	GUNTUR
117	CRLA/694/2010 (SC/204/2009)	MR. MEDEPALLI NAGA RAJU GUDIVADA KRISHNA DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) MY LORD, PAPER BOOK READY	KRISHNA
118	CRLA/728/2010 (CC/483/2009)	ALAPATI KASI SUBBARAYAN Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) ELEVATED AS JUDGE NOTICE ISSUED ON 28/10/2022, THROUGH II ADDITIONAL JUDICIAL FIRST CLASS MAGISTRATE TANUKU,WEST GODAVARI. IT HAS NOT YET RETURNED TRAIL COURT RECORD RECEIVED	WEST GODAVARI
119	CRLA/768/2010	TIGIRIPALLI NAVEEN Vs THE STATE OF A.P. REP BY PP.	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
120	CRLA/857/2010 (CC/747/2009)	BONDALA KONDALA RAO Vs M/S. RAJA RAJESWARI ENTERPRISES & 2 OTHERS	Y SUDHAKAR	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
121	CRLA/869/2010 (CC/929/2003)	M/S DFL FINANCE LTD. Vs DR. KONERU RAVINDRANATH TAGORE & ANOTHER	CH B R P SEKHAR	PUBLIC PROSECUTOR (AP) B SHESHU KUMAR	KRISHNA
122	CRLA/871/2010 (CC/767/2008) IA 2/2010(CRLAMP 1265/2010) Leave Petition	KOLLI UPENDRA MADHAVA GOKHALE Vs PULIPATI MADHURI AND ANOTHER	E SAMBASIVA PRATAP	PUBLIC PROSECUTOR TENNETI PRABHU DASU TRIAL COURT RECORD RECEIVED	KRISHNA
123	CRLA/919/2010 (CC/35/2007)	TADEKORU SRIHARI BABU Vs TADEKORU & ANOTHER	K VENUMADHAV	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR

124	CRLA/920/2010 (CC/894/2006) IA 1/2010(CRLAMP 1375/2010) Leave Petition IA 2/2010(CRLAMP 1430/2010) Direction Petition	PISINI SRINIVASA RAO Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	S R SANKU AND KAVITI MURALI KRISHNA	PUBLIC PROSECUTOR (AP)	KRISHNA
125	CRLA/1101/2010 (CC/294/2009)	DEVABHAKTHUNI ASHOK KUMAR Vs VALLBHANENI ASHOK KUMAR	T V V KOTESWARA RAO	P RAVI KIRAN PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KRISHNA
126	CRLA/1139/2010 (CC/673/2008)	KONAKALA BALA NAGA LAKSHMI Vs KODALI SOMA SANKARA VARA PRASAD	B P RAJU	PUBLIC PROSECUTOR (AP) NARESH BYRAPANENI MY LORD REPORT RECEIVED FROM VII ADDL JUDICIAL MAGISTRATE OF I CLASS FAC-VI ADDL JUDICIAL MAGISTRATE OF I CLASS, VIJAYAWADA PUT UP IN THE BUNDLE	KRISHNA
127	CRLA/1140/2010 (CC/1319/2006)	M/S. SRI SHIRDI COMMODITY & DERIVATIVES SERVICE PVT.LTD. Vs KESHETTY SHYAM SUNDER & THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR MOHD MUZAFFER ULLAH KHAN TRAIL COURT RECORD RECEIVED	KRISHNA
128	CRLA/1175/2010 (CC/953/2004) IA 2/2010(CRLAMP 1886/2010) Leave Petition	DONTHALA DURGA LAKSHMIDEVI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	EAST GODAVARI
129	CRLA/1194/2010 (STC/295/2005)	P.JHANSI Vs D.BALA	P GOVIND REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
130	CRLA/1207/2010 (CC/324/2009)	G.SRINIVAS REDDY VISAKHAPATNAM Vs ALLA NARSINGA RAO VISAKHAPATNAM AND ANOTHER	E V V S RAVI KUMAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
131	CRLA/1366/2010 (SC/7/2010)	YERUVA (THOPULA RAYAPU REDDY) Vs THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
132	CRLA/1420/2010 (CC/424/2005)	KARRI RAVINDRA REDDY Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) D SANGEETHA REDDY	VISAKHAPATNAM
133	CRLA/1449/2010 (CC/269/2006)	CHIRASANI RAMAKOTESWARAI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) V R AVULA	GUNTUR
134	CRLA/35/2011 (CC/18/2007)	S.RAJENDRA PRASAD Vs STATE OF A.P.	I V N RAJU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KURNOOL

135	CRLA/89/2011 (CC/111/2010)	D.MADHAVI Vs V.MANI AND ANOTHER	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) R1 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED TRAIL COURT RECORD RECEIVED	CHITTOOR
136	CRLA/143/2011 (CC/55/2006)	P.GOVINDARAJULU SRIKAKULAM DISTRICT Vs K.RAVINDRA BABU GUNTUR DISTRICT AND ANOTHER	A RAVI SHANKAR	PUBLIC PROSECUTOR (AP) V R AVULA	SRIKAKULAM
137	CRLA/303/2011 (CC/72/2006)	M/S RAMA KUMARI TRADERS Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	G V S MEHAR KUMAR	PUBLIC PROSECUTOR (AP) T V SRI DEVI TRAIL COURT RECORD RECEIVED	VIZIANAGARAM
138	CRLA/327/2011 (CC/19/2006)	M/S KARSHAKARATNA AGRO CHEMICALS Vs SAKALABATHULA RAMESH & ANOTHER	P VENUGOPAL	PUBLIC PROSECUTOR (AP) KARRI MURALI KRISHNA MY LORD PAPER BOOK READY	VIZIANAGARAM
139	CRLA/354/2011 (CC/18/2007)	SRI KOLUSU KRISHNA MOHAN RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD.	D PURNACHANDRA REDDY	S SYAMSUNDER RAO-05795/AP/2181/1998 L C RECORD RECEIVED	KRISHNA
140	CRLA/484/2011 (CC/5/2003) IA 1/2012(CRLAMP 1669/2012) Fix an Early Date IA 1/2014(CRLAMP 854/2014) L R Petition	THE STATE OF A.P. REP BY INSPECTOR OF POLICE ACB Vs P.V.CHALAPATHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARISH KUMAR RASINENI GULAM RABBANI MY LORD PAPER BOOK READY	ANANTAPUR
141	CRLA/561/2011 (CC/18/2006)	M/S. KARSHAKARATNA AGRO CHEMICALS REP.BY MANAGING PARTNER Vs SAKALABATHULA RAMESH SRIKAKULAM DISTRICT AND ANR REP.BY PP	P VENUGOPAL	P VEERA REDDY MY LORD PAPER BOOK READY	VIZIANAGARAM

142.1 along with 142

142	CRLA/572/2011 (CC/235/2008)	AARI HARI BABU Vs YALLA SURESH AND ANOTHER	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA MEMO FILED PUT UP IN THE BUNDLE	GUNTUR
142.1	CRLA/570/2011 (CC/236/2008)	AARI HARI KRISHNA MURTHY BAPATLA GUNTUR DISTRICT Vs YALLA SURESH & THE STATE OF A.P.	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA	GUNTUR

143.1,143.2,143.3 along with 143

143	CRLA/863/2011 (CC/24/2006) IA 1/2020 Suspension Petition	BALUGURI VIJAYA BABU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	M.V.RAMANA KUMARI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
143.1	CRLA/859/2011 (CC/24/2006) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 L R Petition	SRI INDUPALLI SATYA PRAKASH KUMAR Vs THE STATE OF A.P. THRU ACB	G VENKATA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM

143.2	CRLA/884/2011 (CC/24/2006)	REDDY APPALA NAIDU Vs THE STATE OF AP.REP.BYITS SPL.P.P ACB	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
143.3	CRLA/885/2011 (CC/24/2006)	CHEEPURUPALLI DEMUDU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
144.1 along with 144					
144	CRLA/947/2011 (CC/7/1998)	THE STATE REP.BY DY. SUPERINTENDENT OF POLICE ACBCIUHYD. Vs T. RAMANAIDU (DIED) REP. BY LR T. ADI LAKSHMI W/O LATE RAMA NAIDU	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	VINOD KUMAR PEMMASANI	VISAKHAPATNAM
144.1	CRLA/133/2011 (CC/7/1998)	T. RAMANAIDU (DIED) REP. BY LR. T. ADI LAKSHMI W/O. LATE RAMANAIDU Vs STATE OF A.P. REP BY SPL.PP.	VINOD KUMAR PEMMASANI	UDAYA BHASKARA RAO(SC FOR ACB&SPL PP)	VISAKHAPATNAM
145	CRLA/1100/2011 (CC/104/2007)	GARIKIPATI VEERANJANEYULU Vs BO0PPANA PARAMESWARA RAO & ANOTHER	V V L N SARMA	PUBLIC PROSECUTOR (AP) A V L S PRAKASH	KRISHNA
146	CRLA/1101/2011 (CC/105/2007)	GARIKIPATI MADHAVA RAO Vs BOPPANNA LAKSHMI NARAYANA PRASAD & ANOTHER	V V L N SARMA	PUBLIC PROSECUTOR (AP) A V L S PRAKASH	KRISHNA
147	CRLA/1114/2011 (SC/325/2010)	ADAPA SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
148	CRLA/1264/2011 (STC/115/2008)	S.SHAREEF CHITTOOR DISTRICT Vs THE STATE OF AP. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR (AP)	CHITTOOR
149	CRLA/1336/2011 (CC/101/2010)	PASUPULETI SARADA GUNTUR CITY AND DISTRICT Vs R.JHANSI LAKSHMI AMEERPET HYD AND ANR REP. PP.HYDERABAD	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR TURAGA SAI SURYA TRIAL COURT RECORD RECEIVED	GUNTUR
150	CRLA/1345/2011	KHAJA FARZANA Vs MOHAMEED BAJI & THE STATE OF A.P. REP. BY ITS PP	V V N NARASIMHAM	PUBLIC PROSECUTOR (TG) V R AVULA	KRISHNA
151	CRLA/1355/2011 (CC/729/2010)	KOLLA VENKATA RAMACHANDRA RAO RAJAHMUNDRY Vs STATE OF A.P. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) G SIMHADRI TRIAL COURT RECORD RECEIVED	EAST GODAVARI

152	CRLA/1356/2011 (CC/91/2009)	ALLAM TIRUMALA RAO Vs SRI KASURKURTHI NAGESWARA RAO & THE STATE OF A.P.	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) DASARI S V V S V PRASAD TRAIL COURT RECORD RECEIVED	WEST GODAVARI
153	CRLA/239/2012 (CC/19/2006)	SRI K.DASTAGIRAIAH Vs THE STATE OF A.P. THRU ACB KURNOOL RANGE	KARRI MURALI KRISHNA	R RAMACHANDRA REDDY(SC FOR ACB) MY LORD PAPER BOOK READY	KURNOOL
154	CRLA/814/2012 (CC/768/2006) IA 1/2012(CRLAMP 1682/2012) Leave Petition	MR. T.GNANESHWAR RAO Vs THE STATE OF A.P. REP. BYITS PP & ANOTHER	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
155	CRLA/957/2012 (CC/794/2009)	Y.SRINIVASA RAO Vs THE STATE OF AP. REP BY PP & ANOTHER	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) G L NAGESWAR RAO TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
156	CRLA/994/2012 (CC/233/2009)	K.V.SIVA PRASAD Vs D.VENKATA SWAMY RAJU & ANR	VARUN BYREDDY	PUBLIC PROSECUTOR R1 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED TRAIL COURT RECORD RECEIVED	KURNOOL
157	CRLA/1055/2012 (CC/149/2010)	MALLAMPATI NARENDRA REDDY Vs LINGAMSETTY VENKATESWARLU & ANOTHR	RAMAKRISHNA RAO KOMMINENI	PUBLIC PROSECUTOR (AP) P VIJAYA KIRAN TRAIL COURT RECORD RECEIVED	GUNTUR
158	CRLA/1061/2012 (STC/36/2005) IA 1/2012(CRLAMP 2115/2012) Leave Petition	D.VUTAIAH KADAPA DT. Vs FLASH NET WORK CHENNAI & 2 OTHRS.REP. PP.	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	YSR KADAPA
159	CRLA/1261/2012 (CC/35/2009) IA 3/2012(CRLAMP 30779/2012) Leave Petition	KONA GURAVAIAH Vs M/S. GOKUL ENTERPRISES & ANOTHER	THOTA RAMAKOTESWARA RAO	B PARAMESEWARA RAO LEGAL AID PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	GUNTUR
160	CRLA/1269/2012 (CC/567/2004) IA 1/2012(CRLAMP 2603/2012) Spl Leave Petition	KAPIL CHIT FUNDS (P) LTD. Vs G.DURGA PRASAD AND ANOTHER	P PRABHAKAR REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRAIL COURT RECORD RECEIVED PROOF OF SERVICE NOT FILED R1- NOTICE SERVED VIDE IX ADDL JUDICIAL MAGISTRATE OF I CLASS FAC: II ADDL JUDL FIRST CLASS MAGISTRATE, MACHILIPATNAM REPORT SUBMITTED PUT UP IN THE BUNDLE	KRISHNA
161	CRLA/9/2013 (CC/29/2007)	VOBBILESETTY SIVARAMA KRISHNA Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
162	CRLA/20/2013 (SC/281/2007)	THE STATE OF A.P. Vs TEKKEPATI RAMULAMMA	PUBLIC PROSECUTOR	K S GOPALA KRISHNAN C SUBODH MY LORD PAPER BOOK READY	SPS NELLORE
163	CRLA/41/2013 (CC/12/2007)	SRI BUDARAYAVALASA CHAKRADHAR PATRO Vs THE STATE OF ANDHRA PRADESH	HARI KRISHNA TATA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED.	VISAKHAPATNAM

164	CRLA/49/2013 (CC/10/2008)	BONTHA KRISHNAMOHAN Vs THE STATE OF A.P.	V R MACHAVARAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	VISAKHAPATNAM
165	CRLA/139/2013 (SC/41/2012)	PUTTUR VINAYAKAM Vs STATE OF A.P.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
166	CRLA/140/2013 (CC/23/2006)	K.BRAHMAIAH Vs THE STATE OF A.P.	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
167	CRLA/143/2013 IA 1/2015(CRLAMP 105/2015) Fix an Early Date IA 1/2022 Condone Delay in Rep IA 2/2022 L R Petition	V. PARVATHI W/O. V. RAMDAS Vs THE STATE OF A.P. BY THE COMMISSIONER	M V DURGA PRASAD	PUBLIC PROSECUTOR (AP) J UGRANARASIMHA	KRISHNA
168	CRLA/180/2013 (SC/78/2010)	RELANGI JAGADISH Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
169	CRLA/224/2013 (CC/18/2008)	BABEN MAHANTA Vs THE STATE REP. BY ITS STANDING COUNSEL FOR	NIMMAGADDA SATYANARAYANA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD PAPER BOOK READY	VISAKHAPATNAM
170	CRLA/229/2013 (SC/185/1997)	THE PUBLIC PROSECUTOR Vs TADIPARTHI VENKATA RAMANA REDDY	PUBLIC PROSECUTOR (AP)	D SANGEETHA REDDY C SHARAN REDDY MY LORD PAPER BOOK READY	SPS NELLORE
171	CRLA/297/2013 (SC/267/2012)	K.DAMODRAM Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
172	CRLA/310/2013 (SC/60/2011)	GADIKOYILA VENKATA SURYA PRASAD Vs THE STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
173	CRLA/319/2013 (CC/8/2010)	YADLA VYKUNTAM Vs THE STATE OF ANDHRA PRADESH	UMASANKAR LOKANADHAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
174	CRLA/323/2013 IA 1/2026 Recall Petition	UPPARI RAMAIAH @ RAMUDU @ TENKAYALA RAMUDU Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KURNOOL
175	CRLA/324/2013 (SC/29/2007)	MOGILI BHARATH KUMAR Vs THE STATE OF A.P.	GADE VENKATESWARA RAO	PUBLIC PROSECUTOR E SAMBASIVA PRATAP MY LORD PAPER BOOK READY	GUNTUR
176	CRLA/325/2013 (CC/5/2010)	PEDIREDLA BHAGAVANNAIDU Vs THE STATE OF ANDHRA PRADESH	D SANGEETHA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM

177	CRLA/338/2013 (CC/3/2010)	YELLAPU SRINIVASA RAO Vs STATE OF A.P.	D KODANDARAMI REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
178	CRLA/339/2013 (CC/21/2009)	BHOGAPURAPU GOWRIPATHI SHARMA Vs STATE OF AP.	K V N SURYAPRAKASH RAO&P V M KRISHNA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
179	CRLA/349/2013 (SC/470/2011)	YARLAGADDA SEETHARAMAIAH Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	PUBLIC PROSECUTOR (TG) MY LORD PAPER BOOK READY	KRISHNA
180	CRLA/361/2013 (SC/662/2012)	SAYED MASTHAN VALI Vs THE STATE OF A.P. REP. BY P.P.	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	ANANTAPUR
181	CRLA/364/2013 (SC/619/2012)	UPPARA GOVININDAPPA Vs THE STATE OF AP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRAIL COURT RECORD RECEIVED APPELLANT NOTICE SENT THROUGH SPL CELL SECTION NOT YET RETURNED	ANANTAPUR
182	CRLA/369/2013 (CC/14/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Leave Petition IA 3/2026 L R Petition	AKELLA VENKATA SUBRAMANYA SASTRY Vs STATE	A HARIPRASAD REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
183	CRLA/378/2013 (CC/8/2011)	ALLADI KOTESWARA RAO Vs THE STATE OF AP.	HARINADH NIDAMANURI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
184	CRLA/386/2013 (CC/13/2011)	K.SATYAM Vs STATE OF A.P.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
185	CRLA/393/2013 (CC/292/2011)	SRI JAYADURGA ENGINEERING AND DIESEL WORKS Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
186	CRLA/395/2013 (CC/2/2009)	THE STATE OF A.P. THROUGH ACB Vs BINKAM CHENCHAIAH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MY LORD R1- NOTICE SENT NOT YET RETURNED	SPS NELLORE
187	CRLA/421/2013 (CC/14/2009)	THE STATE REPTD. IN INSPECTOR OF POLICE Vs SRI V.SURYANARAYANA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MADHAVA RAO NALLURI My Lord, PAPER BOOK READY	SPS NELLORE
188	CRLA/519/2013 (SC/401/2010)	GA.JAGANNATHA REDDY & 2 OTHERS Vs THE STATE OF A.P.	M KARIBASAIAH	PUBLIC PROSECUTOR (TG) MY LORD PAPER BOOK READY	CHITTOOR
189	CRLA/552/2013 (SC/459/2012)	LOKAM NAGA VENKATA SATYANARAYANA & ANOTHER Vs THE STATE OF A.P.	Y NARAPA REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	WEST GODAVARI

190	CRLA/596/2013 (CC/3/2010)	THE STATE REP. BY INSPECTOR OF POLICE ACB ONGOLE Vs SRI TARRA NAGESWARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	N RAVI PRASAD MY LORD PAPER BOOK READY TRIAL COURT RECORD NOT RECEIVED	SPS NELLORE
191	CRLA/600/2013 (CC/13/2009)	THE STATE OF AP REP BY ITS PP HYD. Vs SRI G.V.L.NARASIMHA RAO & ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	D PURNACHANDRA REDDY HARINATH REDDY SOMA MY LORD TRIAL COURT RECORD CALLED ON 22 07 2026 NOT YET RECEIVED	SPS NELLORE
192	CRLA/603/2013 (STC/36/2009)	M.V.PRASAD REDDY Vs P.MUNIRAJA NAIDU & ANOTHER	AYESHA AZMA S	PUBLIC PROSECUTOR D KODANDARAMI REDDY MY LORD PAPER BOOK READY	CHITTOOR

193.1,193.2 along with 193

193	CRLA/668/2013 (SC/70/2009) IA 1/2026 Recall Petition	EURKALA PRAKASH Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
193.1	CRLA/673/2013	SHAIK MOHIDDEN BASHA & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR	CHITTOOR
193.2	CRLA/676/2013 IA 1/2026 Recall Petition	SIVALINGA BABU @ BOTTLE BABU Vs THE INSPECT OF POLICE & THE STATE OF A.P.	MANIYAM OMKARA VINOD	PUBLIC PROSECUTOR	CHITTOOR
194	CRLA/671/2013 (CC/22/2010)	LOCHERLA UMA MAHESWARA RAO Vs STATE REP. BY THE INSPECTOR OF POLICE ACB VISAKHAPATNAM	RAYAPROLU SRIKANTH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
195	CRLA/727/2013 (SC/209/2011)	GANDIBOINA SIMHACHALEM Vs THE STATE REP. BY P.P. HYD.	CH SHANMUKHA RAO	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
196	CRLA/789/2013 (SC/498/2012)	VASAMSETTI KIRAN KUMAR Vs THE STATE OF AP REP BY ITS PP HYD.	G VIVEKANAND LEGAL AID	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
197	CRLA/860/2013 (CC/356/2007)	THE FOOD INSPECTOR Vs GORIJALA VENKATA KONDAIAH CHOWDARY & ANOTHER	PUBLIC PROSECUTOR	P KAMLAKAR MY LORD PAPER BOOK READY	ANANTAPUR
198	CRLA/873/2013 (CC/88/2008)	GADAMSETTY BALAIAH PRAKASAM DT. Vs STATE OF AP. REP PP. AND ANR.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR KARUMANCHI VENKATESWARLU MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM
199	CRLA/893/2013 (CC/443/2010)	THE STATE OF ANDHRA PRADESH THROUGH FOOD INSPECTOR Vs CHITLURU SRI HARI PRASADA RAO	PUBLIC PROSECUTOR	RAMAKRISHNA AKURATHI MY LORD PAPER BOOK READY	PRAKASAM

200	CRLA/918/2013 (CC/4/2010)	THE STATE OF A.P. REP. BY INSPECTOR OF POLICE ACB NELLORE Vs SRI INTURI MALLIKARJUNA CHOUDARY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V BRAHMAIAH CHOWDARY MY LORD PAPER BOOK READY	SPS NELLORE
201	CRLA/945/2013 (CC/10/2003) IA 1/2014(CRLAMP 766/2014) Suspension Petition	M/S RANGA RAJU RICE MILL Vs SRI SAI CONSTRUCTIONS & 2 OTHERS	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR S V R SUBRAHMANYAM TRAIL COURT RECORD RECEIVED	WEST GODAVARI
202	CRLA/959/2013 (STC/39/2012)	D.BALASUBRAMANYAM Vs K.BABU & ANOTHER	K NAGESWARA REDDY	PUBLIC PROSECUTOR RAJENDRA BUSSA MY LORD TRIAL COURT RECORD RECEIVED MEMO FILED PUT UP IN THE BUNDLE	CHITTOOR
203	CRLA/962/2013 (CC/612/2008)	M/S THE WATERBASE LIMITED Vs M/S S.M.EZHILARASU PROPRIETOR	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) JANARDHANA REDDY PONAKA MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
204	CRLA/997/2013 (CC/120/2008)	CHEEMAKURTHY SUBRAHMANYAM GUNTUR DISTRICT Vs NAGENDLA YESAIAH GUNTUR DIST. AND ANR REP. BY PP.	T V SRI DEVI	PUBLIC PROSECUTOR PASAM SRINIVASA REDDY MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
205	CRLA/1042/2013 (STC/87/2010)	SMT.MAJJARI SAVITHRI KADAPA DT. Vs STATE OF AP. REP. PP AND ANR.	RAJA REDDY KONETI	PUBLIC PROSECUTOR D KODANDARAMI REDDY MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
206	CRLA/1061/2013 (SC/97/2009)	THE STATE OF ANDHRA PRADESH Vs R.KARTHIK	PUBLIC PROSECUTOR	C KUMAR MY LORD B.W EXECUTION REPORT NOT RECEIVED	CHITTOOR
207	CRLA/1092/2013 (SC/53/2007)	STATE OF AP. Vs PEDDAPULI RANGA REDDY @ KONDA REDDY & 7 OTHERS	PUBLIC PROSECUTOR	K RATHANGA PANI REDDY MY LORD PAPER BOOK READY	KURNOOL
208	CRLA/15/2014 (CC/181/2006)	THE STATE OF A.P. REP. BY ITS PP Vs YEMMIDI NARASAIAH & 2 OTHERS	PUBLIC PROSECUTOR (AP)	M S P KAMARAJU MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
209	CRLA/21/2014 (SC/20/2011)	GELLANKI YOGESH @ YOGI SRIKAKULAM DT. Vs SI OF POLICE KANCHARAPALEM PS. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
210	CRLA/81/2014 (CC/3/2012)	PASUPULETI VENATAMMA Vs M.S. MURALI TAHSILDAR AND 6 OTHERS	N PRAMOD	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
211	CRLA/90/2014 (CC/2/2011)	K.HARI PRASAD Vs P.L.K.PRASAD & 2 OTHERS	J U M V PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL

212	CRLA/91/2014 (SC/48/2011)	THE STATE OF A.P. REP. BY ITS P.P. HYD. Vs SRI VUCHCHULA ASHOK BABU @ ASHOK	PUBLIC PROSECUTOR	VENKATA RANGADAS KANURI MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
213	CRLA/93/2014 (CRLA/193/2009)	THE STATE OF A.P. REP. BY PP. Vs T.BABU KRISHNA PRASAD @ PEDA BABU KRISHNA DT.	PUBLIC PROSECUTOR	K V ADITYA CHOWDARY MY LORD PAPER BOOK READY	KRISHNA
214	CRLA/107/2014 (SC/106/2009)	POLISETTI KRISHNA KUMARI Vs STATE OF AP. & 2 OTHERS	ANUP KOUSHIK KARAVADI	PUBLIC PROSECUTOR (AP) V R MACHAVARAM MY LORD ONLY TRIAL COURT APPEAL RECORD RECEIVED CC RECORD NOT RECIVED	PRAKASAM
215	CRLA/116/2014 (CRLA/6/2013)	Y.VENKATESWARA RAO W.G.DT. Vs S.SATYAVATHI W.G.DT & ANR REP PP.	SUDARSHAN REDDY DUDDUGUNTA	PUBLIC PROSECUTOR NARASIMHA RAO DAVULURI MY LORD R1-NOTICE SENT THROUGH SPECIAL CELL SECTION NOT YET RETURNED	WEST GODAVARI
216	CRLA/118/2014 (CC/33/2009)	PEESA TAMMI NAIDU VISAKHAPATNAM. Vs M.APPALARAJU VISAKHAPATNAM & 5 OTHRS.REP PP.	P NARASIMHULU	PUBLIC PROSECUTOR (AP) D SANGEETHA REDDY MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
217	CRLA/121/2014 (CC/65/2011)	SHAIK SHAJAHAN Vs THE STATE OF A.P. & 2 OTHERS	M V SUBBA REDDY	PUBLIC PROSECUTOR SURI BABU Y MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
218	CRLA/183/2014 (SC/508/2012)	BADAGALA NARENDRA Vs STATE OF A.P.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	CHITTOOR
219	CRLA/189/2014 (SC/270/2012)	MALLAPU VEERRAJU & 2 OTHERS Vs THE STATE OF A.P.	A K KISHORE REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
220	CRLA/193/2014 (SC/397/2011)	POTLURU SREENIVASULA @ MUTYALA YARRA SEENAIAH Vs STATE OF AP.R EP BYITS .P.P.	C SUBODH	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	SPS NELLORE
221	CRLA/207/2014 (CC/304/2009)	B.V.T.DURGA PRASADA NAIDU SRIKAKULAM DT. Vs STATE OF AP. REP. PP. HYD.	A V S LAXMI	PUBLIC PROSECUTOR MY LORD ONLY TRIAL COURT APPEAL RECORD RECEIVED CC RECORD NOT RECEIVED SR-PP, NOTICE SERVED PUT UP IN THE BUNDLE	EAST GODAVARI
222	CRLA/226/2014 (SC/334/2011)	KODURI DURGA RAO AND 2 OTHERS Vs THE STATE REP SUB INSPECTOR OF POLICE	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA

223	CRLA/237/2014 (SC/273/2010)	THE STATE OF ANDHRA PRADESH Vs G.HYMAVATHAMMA & 10 OTHERS	PUBLIC PROSECUTOR (AP)	K RATHANGA PANI REDDY MY LORD PAPER BOOK READY	KURNOOL

224.1 along with 224

224	CRLA/238/2014 (CRLA/44/2010)	THE STATE OF AP REP BY ITS PP HYD. Vs TIKKANA DEMUDU & ANOTHER	PUBLIC PROSECUTOR (AP)	T V SRI DEVI MY LORD ORDER COMPLIED PAPER BOOK READY	VIZIANAGARAM
224.1	CRLA/244/2014 (CRLA/51/2010)	THE STATE OF AP. Vs TIKKANA ABADDAM	PUBLIC PROSECUTOR (AP)	KALLA GUNA SEKHAR	VIZIANAGARAM
225	CRLA/246/2014 (SC/643/2011)	THAMALAPAKULA SAMSON Vs THE STATE OF AP.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
226	CRLA/278/2014 (SC/1/2012)	PADALA CHANDRASEKHAR @ SEKHAR Vs THE SUB DIVISIONAL POLICE OFFICER	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD MEMO FILED PUT IN THE BUNDLE (D.C XEROX COPY) REPORT RECEIVED FROM SUB-DIVISIONAL POLICE OFFICER, TENALI. PAPER BOOK READY	GUNTUR
227	CRLA/288/2014 (SC/9/2011)	SANEPALLI VENKATA SUBBAIAH Vs THE STATE OF AP.	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
228	CRLA/301/2014 (SC/72/2011)	BATTANA RAMBABU Vs THE STATE OF AP. REP BY ITS P.P	P DURGA PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
229	CRLA/303/2014 (SC/46/2011)	YENIREDDY VENKATA REDDY & ANOTHER Vs THE STATE OF A.P.	G L NAGESWAR RAO	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	GUNTUR
230	CRLA/311/2014 (SC/146/2011)	GUDELA KALYAN Vs STATE OF AP.	V SUBRAHMANYAM	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
231	CRLA/313/2014 (CC/178/2011)	DAKAMURI DURGA PRASAD Vs STATE OF AP. REP BYI TS P.P	B V RAM NARESH KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
232	CRLA/316/2014 (SC/621/2011)	THORLIKONDA PRASAD Vs THE STATE OF AP. REP BY ITS P.P	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
233	CRLA/323/2014 (CC/7/2004)	STATE REP. INSPECTOR OF POLICE ACB SPL.PP. Vs N.V.RAMANAIAH NELLORE DT.	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VENKATESWARA RAO GUDAPATI MY LORD PAPER BOOK READY	SPS NELLORE
234	CRLA/328/2014 (CC/63/2011)	BAPATLA NAGESWARARAO GUNTUR DT. Vs M.JAGANMOHANRAO GUNTUR DT & ANR. REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR POLA RAO ANNAM MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR

235	CRLA/329/2014 (SC/140/2008)	E.PULLA REDDY AND 10 OTHERS Vs THE STATE OF AP. REP BY ITS P.P	M ACHUTA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
236	CRLA/338/2014 (CC/10/2010)	THE STATE REP. BY INSPECTOR OF POLICE ACB NELLORE Vs SRI BATTU VASANTHA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V R MACHAVARAM MY LORD PAPER BOOK READY	SPS NELLORE
237	CRLA/343/2014 (CC/58/2013)	Y.SUBBARAYUDU Vs THE STATE OF AP. ACB KURNOOL	BADETI VENKATA RATHNAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
238	CRLA/369/2014 (SC/27/2012)	JONNALAGADDA KIRAN Vs THE STATE OF A.P.	K ARUNA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
239	CRLA/403/2014 (CRLA/72/2009)	SHAIK MAHABOOB ALI Vs THE STATE OF A.P & ANOTHER	D KODANDARAMI REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
240	CRLA/467/2014 (CC/15/2008)	LAXMI KAMESH GORTHI Vs THE INSPECOT OF POLICE CBI VISAKHAPTAN REP. SPL. PP FORCBI	AISHWARYA NAGULA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD AS SOME EXHIBITS ARE NOT RECEIVED FROM THE TRIAL COURT, LETTER HAS BEEN ADDRESSED TO THE CONCERNED COURT FOR SENDING EXHIBITS	VISAKHAPATNAM
241	CRLA/472/2014 (SC/147/2010)	GUNDUGULA VENKATA RAJESH & ANOTHER Vs THE STATE OF AP.	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
242	CRLA/479/2014 (SC/322/2012)	RAMISETTY SURYANARAYANA E.G.DT. Vs S.THAMMA RAO E.G.DT & 7 OTRS. REP PP.	V V RAMANA	PUBLIC PROSECUTOR (AP) K V SESHAGIRI RAO MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	EAST GODAVARI
243	CRLA/494/2014 (CRLA/29/2013)	R.KANTHAMMA VISAKAPATNAM. Vs STATE OF AP. REP. PP. HYD.	P RAJKUMAR	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
244	CRLA/495/2014 (SC/100/2009)	ANDE SRINIVASA RAO @ ERMIA & ANOTHER Vs THE STATE OF .AP. & ANOTHER	V LAKSHMI HARISH	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
245	CRLA/501/2014 (SC/2/2014)	G.RAMA KRISHNA Vs THE DRUG INSPECTOR. PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
246	CRLA/508/2014 (CC/183/2009)	N.PEDA VENKATA REDDY Vs MADDULA PEDDA VENKATA REDDY & 3 OTHERS	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) NIMMAGADDA SATYANARAYANA MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM
247	CRLA/520/2014 (SC/21/2012)	D.VIGNESH TAMIL NADU STATE. Vs STATE REP. PP. HYD.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	CHITTOOR

248	CRLA/523/2014 (CC/1/2013)	MADUGULA SATYANARAYANA Vs THE STATE OF AP.ACB.	NIMMAGADDA SATYANARAYANA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
249	CRLA/525/2014 (SC/465/2010)	PAPPULA PRASAD Vs THE STATE OF AP.	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
250	CRLA/529/2014 (SC/269/2012)	GUNJI VENKATA DURGARAO @ DURGA RAO Vs STATE OF AP.	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
251	CRLA/536/2014 (CC/30/2011)	BOYINA RATNA GUPTHA Vs STATE REP BYI TS INSPECTOR OF POLICE	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
252	CRLA/540/2014 (CC/4/2014)	SHAIK KHAJA BUDA Vs STATE OF AP. REP BYITS STANDING COUNSEL FOR ACB	M RAVINDRA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
253	CRLA/544/2014 (SC/5/2014)	SHAIK ABDUL REHMAN GUNTUR. Vs STATE OF AP. REP. BY PP. HYD.	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP) MY LORD MEMO FILED PUT UP IN THE BUNDLE TRIAL COURT RECORD RECEIVED	GUNTUR
254	CRLA/598/2014 (SC/265/2013)	KANCHERLA SUDHAKAR & 3 OTHERS Vs STATE OF A.P.	V V L N SARMA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
255	CRLA/605/2014 (SC/224/2010)	KATHI SANKARA RAO KRISHNA DT & 2 OTRS. Vs STATE OF AP. REP. PP. HYD.	V V L N SARMA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
256	CRLA/650/2014 (SC/175/2013)	SARANGI VENKTESWARLU KURNOOL DIST Vs P.P. HYD	A GAYATRI REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KURNOOL
257	CRLA/657/2014 (SC/134/2010)	RUTHULA SRINIVASA RAO VISAKHAPATNAM DIST. Vs P.P. HYD	M SURYA KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
258	CRLA/662/2014 (SC/29/2013) IA 1/2026 Implead Petition	LAKKU SASIKANTH Vs THE STATE OF AP.	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP) I.M.S PRAKASH MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
259	CRLA/680/2014 (CC/26/2013)	S.RAVI PRASAD Vs THE STATE OF AP.	AKULA SRI KRISHNA SAI BHARGAV	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
260	CRLA/695/2014 (SC/335/2011)	RAGHUPATRA ESWARA RAO Vs THE STATE OF AP.	PENUMAKA VENKATA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
261	CRLA/698/2014 (SC/11/2013)	NOMULA LUKA @ LUKAIAH & 3 OTHERS Vs THE STATE OF A.P.	T V SRI DEVI	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	GUNTUR

262	CRLA/702/2014 (SC/278/2010)	BEZAWADA SAI KUMAR @ BOBBY VIJAYAWADA Vs STATE OF A.P. REP. BY P.P. HYD	B P RAJU	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
263	CRLA/716/2014 (SC/15/2013)	MUDEDDULA NARAYANA SWAMY KURNOOL DIST. Vs P.P. HYD	K V RAGHU VEER	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KURNOOL
264	CRLA/722/2014 (SC/558/2010)	CHALLA ANJANEYULU GUNTUR DIST. Vs STATE OF A.P. REP. BY P.P.	SRIVALLI DUGGIRALA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
265	CRLA/739/2014	NAGIPOGU RAJANNA KADAPA DT & ANR. Vs STATE REP. PP. THR(P&E) PS. ELURU.	S R SANKU AND KAVITI MURALI KRISHNA N ASWARTHA NARAYANA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
266	CRLA/750/2014 (CC/25/2013)	K. YOHAN KURNOOL DT. Vs STATE OF A.P. REP. BY P.P. HYD	K RAVINDRA BABU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KURNOOL
267	CRLA/756/2014	KAKARALA SUBRAMANYESWARA RAO @ GEDDAM BUJJI W.G.DIST. Vs P.P. HYD	SUREPALLI MADHAVA RAO LEGAL AID	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	WEST GODAVARI
268	CRLA/764/2014 (SC/82/2014)	VASUPALLI NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	RAJESH MADDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
269	CRLA/767/2014 (SC/608/2012)	MUDAGA KATAMAIAH 2 MORAVAKALLA KATAMAIAH ANANTHAPURAM Vs P.P. HYD	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	ANANTAPUR
270	CRLA/771/2014	UPPARI RAMAIAH @ RAMUDU KURNOOL DT. Vs STATE OF AP. REP PP. HYD.	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KURNOOL
271	CRLA/792/2014	KORUPROLU SRINU E.G.DT. Vs STATE OF AP. REP. PP.	T S N MURTHY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
272	CRLA/798/2014 (SC/686/2011)	VALMIKI NAVEEN KUMAR KURNOOL DT. & 3 OTHRS Vs STATE OF A.P. REP. BY P.P. HYD	N NAVEEN KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
273	CRLA/809/2014 (SC/17/2013)	G.PAPPAKKA PULLAIAH ANANTAPUR & ANR. Vs THE STATE OF AP. REP. PP.	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	ANANTAPUR
274	CRLA/820/2014 (SC/123/2011)	JAKKANA SRINIVASA RAO @ KIALAPARTHY SRINU (A1) Vs STATE OF A.P.	C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
275	CRLA/821/2014 (SC/92/2012)	PANJABI PRAKASH Vs THE STATE OF A.P.	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA

276	CRLA/826/2014 (SC/407/2011)	THE STATE OF AP REP BY ITS PP HYD. Vs DOSAPATI SIVAIAH & ANOTHER	PUBLIC PROSECUTOR	V V LAKSHMI NARAYANA MY LORD PAPER BOOK READY	GUNTUR
277	CRLA/828/2014 (SC/15/2011)	GODDA BHASKARA RAO VISAKHAPATNAM Vs P.P. HYD	CHATLA MADHU	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	SRIKAKULAM
278	CRLA/829/2014 (CC/344/2011)	RAJ KUMAR AGARWAL VIZIANAGARAM. Vs T.HARINARAYANA VISAKAPATNAM & ANR REP PP.	T V SRI DEVI	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
279	CRLA/861/2014 (SC/17/2012)	DURGAM VIJAYA KUMAR CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD	J UGRANARASIMHA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
280	CRLA/862/2014 (CC/20/2010)	MANDAVILLI VENKATA SATYA SARVESWARA LINGAM HYD Vs STATE OF A.P.ACB HYD	GINJUPALLI SUBBA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	SRIKAKULAM
281	CRLA/919/2014 (CC/1/2011)	MASTHSA TIRUPATHI RAO Vs STATE OF A.P.	M B THIMMA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
282	CRLA/958/2014 (CC/30/2006)	DR.METTA VENKATESWARLU SRIKAKULAM. Vs STATE OF AP. REP BY SPL.PP FOR ACB CASES.	V V SATISH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK UNDER PROCESS	VISAKHAPATNAM
283	CRLA/959/2014 (SC/94/2012)	SINGAMPALLI APPA RAO KRISHNA DT. Vs STATE OF AP. REP. PP.	GHANTASALA UDAYA BHASKAR	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
284	CRLA/1150/2014 (CC/400/2012)	VAKKALAGADDA MURALI KRISHNA Vs MOHAMMAD NAYEEM	N SIVA REDDY	SHAIK KARIMULLA PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
285	CRLA/1165/2014 (SC/404/2012)	K.UDAYA BHASKARA RAO GUNTUR & 2 OTRS. Vs STATE OF AP. REP. PP. HYD.	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	GUNTUR
286	CRLA/1185/2014 (SC/321/2013)	NEKKANTI BALA GANGADHAR E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD	N SIVA REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI
287	CRLA/1227/2014	EDIGA VEERESH KURNOOL DT. Vs STATE OF AP. REP PP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
288	CRLA/1253/2014 (SC/295/2010)	VIDAVALURU PREM KUMAR NELLORE DT. Vs STATE OF AP REP PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE

289	CRLA/1299/2014 (CC/330/2011)	SK. ABDUL RAHIM NELLORE DIST. Vs MUVVA MALLIKARJUNA RAO PRAKASAM DIST. & ANO	A V V S N MURTHY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
290	CRLA/1351/2014 (CC/40/2011)	KONALA RAMA KRISHNA REDDY E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
291	CRLA/1353/2014 (CRLA/108/2013)	KP REDDENNA Vs STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED R2 - NOTICE SENT NOT YET RETURNED	CHITTOOR
292	CRLA/1388/2014 (SC/349/2014)	KASULA VEERA VENKATA LAKSHMI NARAYANA RAO GUNTUR DIST. Vs MAKINENI SANDEEP GUNTUR DIST. & 2 OTHRS	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) V V LAKSHMI NARAYANA MY LORD PAPER BOOK READY	GUNTUR
293	CRLA/12/2015 (SC/446/2010)	IMMANDI RAMA LOKESH @ LOKESH Vs STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
294	CRLA/59/2015	C. SRINIVASULU KARNATAKA STATE & 5 OTHRS Vs STATE OF A.P. REP. BY P.P. HYD	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
295	CRLA/60/2015	C.SRINIVASULU KARNATAKA STATE & 5 OTRS. Vs STATE OF AP. REP PP.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
296	CRLA/61/2015	C.SRINIVASULU KARNATAKA STATE & 5 OTRS. Vs STATE OF AP. REP PP.	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
297	CRLA/62/2015	C. SRINIVASULU KARNATKA STATE & 5 OTHRS Vs STATE OF A.P. REP. BYP.P. CHITTOOR DT.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
298	CRLA/74/2015 IA 1/2026 Recall Petition	PILLI KASULU E.G.DT. Vs STATE OF AP. REP PP.	K VENKATESH	PUBLIC PROSECUTOR (AP) MY LORD B.W EXECUTION REPORT RECEIVED PUT IN THE BUNDLE PAPER BOOK READY MEMO FILED PUT UP IN THE BUNDLE	EAST GODAVARI
299	CRLA/106/2015 (CC/362/2011)	KOTA SIVA PRASAD W.G. DIST. Vs CHENCHARLAMUDI VENKATESWARLU BHIMAVARAM & ANR	K L N SWAMY	PUBLIC PROSECUTOR (AP) YALLABANDI RAMATIRTHA TRAIL COURT RECORD RECEIVED	WEST GODAVARI

300.1 along with 300

300	CRLA/107/2015 (CC/4/2011)	MANNEM SRIMANNARAYANA PRASAD Vs THE STATE OF A.P. REP. BY ITS SPL. PP FOR CBI	SRINIVASA RAO NARRA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY Lord, PAPER BOOK READY	VISAKHAPATNAM
300.1	CRLA/118/2015 (CC/4/2011)	SRI CHIKKALA NOOKA RAJU RAJAHMUNDRY. Vs STATE OF AP. REP SPL.PP FOR CBI CASES.	PRABHU NATH VASIREDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
301	CRLA/121/2015 (CRLA/282/2013)	CHENNU CHANTI W.G.DIST. Vs P.P. HYD & ANO	JAMI MADHAVI	PUBLIC PROSECUTOR (AP) K V L NARASIMHA RAO TRAIL COURT RECORD RECEIVED	WEST GODAVARI
302	CRLA/147/2015 (CC/10/2011)	INTI VEERABHADRA RAO @ CHANTI E.G.DT. Vs STATE OF AP. REP PP AND ANR.	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
303	CRLA/191/2015 (CC/17/2014)	AMMINENI PRASAD CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD	V ESWARAIAH CHOWDARY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY Lord, PAPER BOOK READY	KURNOOL
304	CRLA/198/2015 (CC/82/2013)	POLICE ACB KURNOOL RANGE Vs GUNDAVARAPU NAGA PRABHAKAR M.D.S. KURNOOL DIST.	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SHAIK KARIMULLA My Lord, PAPER BOOK READY	KURNOOL
305	CRLA/266/2015 (SC/114/2010)	KALINGI RAMUNAIDU VISAKHAPATNAM DIST. & 6 OTHRS Vs P.P. HYD	K SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
306	CRLA/332/2015 (CC/262/2008)	HARIJANA MALLIKARJUNA & 5 OTHERS Vs P.NARASIMHAPPA & 2 O THERS	A SAMEER KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED R2 NOTICE SERVED VIDE THE JMFC, HINDUPUR.REPORT SUBMITTED	ANANTAPUR
307	CRLA/464/2015 (SC/47/2014)	NIMMAKA RAJESH VIZIANAGARAM DIST. Vs P.P. HYD	G VIJAYA SARADHI	PUBLIC PROSECUTOR (TG) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
308	CRLA/527/2015 (SC/342/2011)	O. NIRANJAN CHETTY & ANR Vs B.R. KRISHNAVENI TIRUPATHI & 3 OTHRS	SANKU VAMSI KRISHNA SWARNA SRINIVAS BABU	JITENDRA KANYALUR PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	CHITTOOR

309.1,309.2,309.3,309.4 along with 309

309	CRLA/833/2015 (CC/30/2006) IA 1/2020 Fix an Early Date	A. VEERA VENKATA RAO Vs THE STATE OF A.P.	VENKAT SAILENDRA G	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
309.1	CRLA/837/2015 (CC/30/2006)	P.VENKATESWARA RAO VISAKHAPATNAM DT. Vs STATE REP SPL.PP FOR SPE/CBI AND ANR.	P DURGA PRASAD	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM

309.2	CRLA/841/2015 (CC/30/2006)	B.POLI SETTY Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI	SANAGA ASHOK KUMAR	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
309.3	CRLA/846/2015 (CC/30/2006)	T.ACHUTA RAO VISAKHAPATNAM. Vs STATE OF AP. REP SPL.PP FOR SPE/CBI.	SHAIK MOHAMMED ISMAIL	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
309.4	CRLA/860/2015 (CC/30/2006)	V.JAGANNADHAM VISAKAPATNAM. Vs STATE OF AP. REP SPL.PP FOR CBI.	A HARIPRASAD REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
310	CRLA/328/2016 (CC/489/2007)	DUGGINENI RAMBABU Vs KONDAPALLI TRANSPROT CO. PVT. LTD. & 2 OTHERS	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) RAMINENI SATISH BABU TRAIL COURT RECORD RECEIVED	KRISHNA
311	CRLA/333/2016 (CC/15/2014)	K.ROJA KUMARI VIJAYAWADA. Vs M.RAMA KRISHNA VIJAYAWADA & ANR REP PP.	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) R1 - Unserved Memo Filed USR No. 7786/23 R2 - PP DT 14/06/2023 (Proof of Service Not Filed - DT 18/08/2023) TRAIL COURT RECORD RECEIVED	KRISHNA
312	CRLA/350/2016 (CRLA/239/2014) IA 1/2016(CRLAMP 573/2016) Leave Petition IA 2/2016(CRLAMP 599/2016) Petition	NAKKA NARSIMHA MUIRTHY W.G.DIST. Vs NANDYALA MURALI KRISHNA ATTILI MANDAL & ANO	CH VENKATA NARAYANA	PUBLIC PROSECUTOR (AP) G RONALD RAJU TRAIL COURT RECORD RECEIVED	WEST GODAVARI
313	CRLA/369/2016 (CRLA/97/2014) IA 1/2016(CRLAMP 628/2016) Suspension Petition IA 1/2025 Additional Material Petition	VIROTHI TIRUPATI RAO Vs STATE OF A.P. & ANOTHER	GAYATHRI MAHAYAJULA	PUBLIC PROSECUTOR (AP) T D PHANI KUMAR Lower Court Record Received. R1-PP R2-Unserved vide Proof of service USR No.26559/2023 DT 14/06/2023 vakalath FIled on 27/07/2023)	VISAKHAPATNAM
314	CRLA/547/2016 (CC/128/2015)	MACHINA VENKATA SATYANARAYANA KRISHNA DT. Vs AAREKAPUDI VEERAIAH CHOWDARY KRISHNA & ANR REP PP.	NARASIMHA RAO GUDISEVA	M SOLOMON RAJU PUBLIC PROSECUTOR Trial Court Record Received R1 - Served R2 - PP	KRISHNA
315	CRLA/683/2016	DARAM RAMA RAJA RAJESWARI Vs THE STATE OF A.P. & ANOTHER	M VISWANADHAM	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - PP R2 - Notice sent on 22.06.2023 Not Yet Returned DT 25/07/2023	KRISHNA
316	CRLA/751/2016 (CRLA/33/2013) IA 2/2016(CRLAMP 1166/2016) Suspension Petition	P. GANAPATHI CHITTOOR DIST. Vs E.M. MUNI KRISHNA REDDY CHITTOOR DIST. & ANO	SRINIVASULU KURRA	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY Lower Court Record Received. FE R1 - Vakalath Filed R2 - PP DT 16/06/2023	CHITTOOR

317.1 along with 317

317	CRLA/879/2016 (CC/57/2015)	CHILAMAKURI NARAYANA REDDY KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY TRAIL COURT RECORD RECEIVED	KRISHNA
317.1	CRLA/885/2016 (CC/31/2015)	CHILAMAKURI NARAYANA REDDY Vs STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY SASANKA BHUVANAGIRI	KRISHNA
318	CRLA/982/2016 (CC/1049/2015)	KOTHURI VENKATA DURGA BHAVANI KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - PP R2 - Notice Unserved DT 24/08/2023	KRISHNA

319.1,319.2 along with 319

319	CRLA/1000/2016 (CC/275/2016)	KOPPADA KRISHNA Vs MUTTA SURESH	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) R2 UNSERVED,R1 - Unserved vide Memo Proof of service R2 - PP DT 21/06/2023 TRAIL COURT RECORD RECEIVED	WEST GODAVARI
319.1	CRLA/1230/2016 (CC/230/2016)	KOPPADA KRISHNA Vs N.SATYANARAYANA	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
319.2	CRLA/1260/2016 (CC/274/2016)	KOPPADA KRISHNA Vs SMT.THANINKI TANUJA RANI	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
320	CRLA/1151/2016 (CC/904/2015)	MAKKINA SRINIVASA RAO KRISHNA DT. Vs M.CHENNA KESAVARAO VIJAYAWADA & ANR REP PP.	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - Unserved Vide Memo R2 - PP	KRISHNA
321	CRLA/1250/2016 (CC/12/2014) IA 2/2015(CRLAMP 10601/2015) Permission Petition	GURAJA VANDANA DEVI GUNTUR DT. Vs SMT.T.VENKATA RAMANAMMA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) R2 UNSERVED,Lower Court Record Received R1 - Notice Unserved Vide Memo USR 3175 R2 - PP DT 20/06/2023	GUNTUR
322	CRLA/1251/2016 (CC/10/2014) IA 2/2015(CRLAMP 10607/2015) Permission Petition	GURAJA SAMBASIVA RAO GUNTUR DT. Vs T.VEERA VENKATA SATYANARAYANA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - Notice Sent on 22.06.2023 Not Yet Returned R2 - PP DT 25/07/2023	GUNTUR

323.1 along with 323

323	MACMA/2097/2009 (OP/261/2006)	GURRAMKONDA KHADER BASHA Vs G.KHADER BASHA	M P CHANDRAMOULI	A RAMAKRISHNA REDDY S A V RATNAM HARINATH REDDY SOMA R1 - APP BY M/S. HARINATH REDDY SOMA R2 - APP BY M/S. S A V RATNAM	CHITTOOR
323.1	MACMA/2230/2014 (OP/198/2006) IA 1/2011(MACMAMP 52322/2011) Condone Delay Petition	THE ORIENTAL INSURANCE COMPANY LIMITED Vs DODDIPALLE MASTHAN	S A V RATNAM	G SUDHEER HARINATH REDDY SOMA A RAMAKRISHNA REDDY	CHITTOOR

324.1,324.2,324.3,324.4,324.5,324.6,324.7 along with 324

324	MACMA/177/2012 (OP/382/2005) IA 1/2008(MACMAMP 5450/2008) Condone Delay Petition	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs SHANMUGAM RADHA	A JAYANTHI	K S GOPALA KRISHNAN P VENKATA RAO SC For APSRTC KOTA SUBBA RAO R1 TO R3 - APP BY M/S K S GOPALA KRISHNAN. R2 - MINOR REP BY R1 VIDE C.T. R4 - APP BY M/S K. SARALA REDDY(SC FOR APSRTC). R5 - DISD FOR DEFAULT VIDE C.O. DT 23.09.2011.	SPS NELLORE
324.1	MACMA/1289/2009 (OP/434/2005)	MADDALI JAYA LAKSHMAMMA Vs APSRTC REP. BY ITS MANAGING DIRECTOR-CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
324.2	MACMA/1290/2009 (OP/432/2005)	D.NAGARAJUNELLORE DIST Vs A.P.S.R.T.C HYDERABAD &2 OTHERS	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
324.3	MACMA/178/2012 (OP/434/2005)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs MADDALI JAYA LAKSHMAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
324.4	MACMA/338/2012 (OP/433/2005)	AMANCHARALA KANAKAVALLI Vs APSRTC REP. BY ITS MANGAING DIRECTOR-CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
324.5	MACMA/948/2012 (OP/433/2005)	M/S. NEW INDIA ASSURANCE CO.LTD. Vs AMANCHARALA KANAKAVALLI	A JAYANTHI	VENKAT RAO RAVULAPALLI K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
324.6	MACMA/4120/2012 (OP/432/2005)	M/S.NEW INDIA ASSURANCE CO LTD Vs D.NAGARAJU	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
324.7	MACMA/4124/2012 (OP/431/2005) IA 1/2008(MACMAMP 5451/2008) Condone Delay Petition	M/S.NEW INDIA ASSURANCE CO LTD Vs KOTHAPALLE RAJAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC KOTA SUBBA RAO	SPS NELLORE

325.1 along with 325

325	MACMA/179/2012 (OP/1211/2009)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs MIKKILINENI RATNAMAMBA @ RATNAMBA	P VENKATA RAO SC For APSRTC	G V S MEHAR KUMAR SR APP BY G V S MEHAR KUMAR	GUNTUR
325.1	MACMA/1985/2012 (OP/1211/2009)	MIKKILINENI RATNAMAMBA @ RATNAMBA Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	G V S MEHAR KUMAR	P VENKATA RAO SC For APSRTC	GUNTUR

326	MACMA/358/2012 (OP/178/2008)	DOMMETI SATYANARAYANA & 2 OTHERS Vs NALLA CHITTIYYA & 2 OTHERS	VENKAT CHALLA	. K GANI REDDY P B NARASIMHA MURTY	EAST GODAVARI
327	MACMA/379/2012 (OP/145/2003)	THE ORIENTAL INSURANCE CO. LTD. Vs P. SUMATHI	GUDI SRINIVASU	A CHANDRA SHAKER TRAIL COURT RECORD AVAILABLE	CHITTOOR
328	MACMA/639/2012 (OP/438/2008)	CHEERAM CHINNA RAO Vs K. PADMALATHA AND ANOTHER	G RAMA GOPAL	GUDI SRINIVASU R1 & R2 NOTICE SERVED	VISAKHAPATNAM
329	MACMA/718/2012 (OP/195/2009)	SHAIK RAMIZABEE & ANOTHER Vs SHAIK NISSAR VALI & ANOTHER	D KODANDARAMI REDDY	GUDI SRINIVASU R1-UNSERVED, RETURNED("ADDRESS LEFT FOR KUWAIT" AS PER POSTAL ENDORSEMENT). R2-APP. BY M/S GUDI SRINIVASU TRAIL COURT RECORD AVAILABLE	CHITTOOR
330	MACMA/942/2012 (OP/123/2008)	POLUKONDA CHALAMAYYA SASTRY & 2 OTHERS Vs GODA RAJU	TURAGA SAI SURYA K CHIDAMBARAM	. K MADHUSUDHAN REDDY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
331	MACMA/953/2012 (OP/368/2005) IA 1/2012(MACMAMP 134/2012) Amendment Petition	SYED HASEENA BANU & 4 OTHERS Vs B. GOPAL REDDY & ANOTHER	K RATHANGA PANI REDDY	Y KANAKALINGESWARA RAO B PARAMESEWARA RAO R1 - APP BY M/S Y KANAKALINGESWARA RAO. R2 - APP BY M/S C PRAKASH REDDY.	KURNOOL
332	MACMA/1259/2012 (OP/108/2010)	IFFCO TOKIO GENERAL INSURANCE CO. LTD SECUNDERABAD. Vs K. UMADEVI AND 3 OTHERS	SRINIVASA RAO KAMARAJUGADDA	JAYA PRAKASH MADASU R1 TO R3 - APP BY M/S JAYA PRAKASH MADASU. R4 - DECEASED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO.86233/23.	ANANTAPUR
333	MACMA/1336/2012 (OP/675/2004)	SUNKI APPAYAMMA Vs V. RAGHUNATH & 4 OTHERS	SAGI SURYANARAYANA RAJU	. Dr CHALLA SRINIVASA REDDY R1 - SERVED. R2 - APP BY M/S Dr CHALLA SRINIVASA REDDY. RR 3 TO 5 - SERVED.	VIZIANAGARAM
334	MACMA/1399/2012 (OP/497/2005)	SHAIK SYDA BEGUM Vs SK.BASHEER & ANR	M S R CHANDRA MURTHY	. S A V RATNAM R1 - NOTICE SENT NOT YET RETURNED R2 - APP. BY SAV RATNAM TRAIL COURT RECORD AVAILABLE	SPS NELLORE
335	MACMA/1414/2012 (OP/361/2010)	BADAMAYYAGARI LAKSHMI & 3 ORS Vs KARAGANA SRINU & ANR	VENKATESWARA RAO GUDAPATI	A JAYANTHI	VIZIANAGARAM

336	MACMA/1427/2012 (OP/409/2009)	KATTA SAMBASIVAIAH Vs SHAIK ANJIBABU & 4 ORS	MADHAVA RAO NALLURI	KAUSHIK KUMBHAJADALA V R MACHAVARAM A JAYANTHI R1 APP. BY M.RAMA MURTHY R2 SERVED DATED 23/06/2012 R3 UNSERVED R4 APP. BY SRI V.R.MACHAVARAM R5 -APP. BY A JAYANTHI TRAIL COURT RECORD NOT AVAILABLE	PRAKASAM
337	MACMA/1430/2012 (OP/646/2009)	NADIPALLI ESWARAMMA Vs GONDYALA DORAYYA @ DORA BABU & 2 ORS	N SIVA REDDY	V VEERABHADRA CHARY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI

338.1,338.2 along with 338

338	MACMA/1503/2012 (OP/385/2006)	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE Vs CHEMUDUGUNTA NARASIMHARAO AND ANOTHER	KESAVI KUMARI NEMALA	K VENKATA RAO TRAIL COURT RECORD RECEIVED.	SPS NELLORE
338.1	MACMA/1598/2007 (OP/349/2004) IA 2/2016(XOBJ 2111/2016) Petition for Grounds	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE. Vs CHEMUDUGUNTA NARASIMHA RAO AND 3 OTHERS	KESAVI KUMARI NEMALA	T DAMODAR	SPS NELLORE
338.2	X OBJ/18/2022 (OP/385/2006) IA 1/2022 Condone Delay Petition	MR.CHEMUDUGUNTA NARASIMHA RAO Vs THE NEW INDIA ASSURANCE COMPANY LIMITED	K VENKATA RAO		SPS NELLORE
339	MACMA/1506/2012 (OP/535/2010)	THE UNITED INDIA INSURANCE COMPANY LIMITED ANANTAPUR. Vs BOLAGONDA VASUNDHARA @ NAGA VASUNDHARA AND 3 OTHERS	N RAMA KRISHNA	INENI VENKATA PRASAD	ANANTAPUR
340	MACMA/1613/2012 (OP/712/2010)	KORELPARA SATYANARAYANA Vs GOLUKONDA RAJA AND 2 OTHERS	MANGENA SREE RAMA RAO	. VUPPALAPATI SRINIVAS RAJU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
341	MACMA/1708/2012 (OP/648/2008)	THIRUMURU BALARAM Vs K. KRISTAPPA & ANO	MADHAVA RAO NALLURI	. A.SAI ROHIT TRAIL COURT RECORD NOT AVAILABLE	SPS NELLORE
342	MACMA/1723/2012 (OP/94/2010)	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. Vs DESU SOWBHAGYAMMA & 2 OTHERS	KOTA SUBBA RAO	K NAGA PHANINDRA S CHALAPATHI RAO R1 - NOTICE SENT NOT YET RETURNED. R2 - SERVED. R3 - APP BY M/S S.CHALAPATHI RAO. R1, R2 - APP BY M/S. K NAGA PHANINDRA R3 - APP BY M/S. S CHALAPATHI RAO	KURNOOL

343	MACMA/1747/2012 (OP/393/2005)	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs SIRIPI REDDY ANNAPURNAMMA & ANOTHER	P B NARASIMHA MURTY	SIVAPRASAD REDDY VENATI SOHIT CHANDRA TRIPURANENI TRIAL COURT RECORD AVAILABLE R1 - APP BY M/S. SIVAPRASAD REDDY VENATI R2 - NOTICE SENT NOT YET RETURNED	SPS NELLORE
344	MACMA/1843/2012 (OP/249/2008)	MUTHYALKA BABU RAO Vs SHAIK SHARIF & ANR	MADHAVA RAO NALLURI	TRAIL COURT RECORD AVAILABLE	SPS NELLORE
345	MACMA/1885/2012 (OP/350/2003)	ULAVALA VENKATA RAO Vs PENDEM BABU RAO & 2 ORS	V SAI KUMAR	. V RAGHU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
346	MACMA/1929/2012 (OP/8/2010)	VALLABHANENI APPA RAO Vs THE AP STATE ROAD TRANSPORT CORPORATION	N SRIHARI	P VENKATA RAO SC For APSRTC	GUNTUR

347.1 along with 347

347	MACMA/1979/2012 (OP/743/2009)	PITHANI VEERABABU Vs SANAPATHI SRINIVASA RAO & 2ORS	T D PANI KUMAR	. GUDI SRINIVASU R1 & R2-NOT NECESARY PARTIES VIDE CT. R3-APP. BY GUDI SRINIVASU.	EAST GODAVARI
347.1	MACMA/1271/2012 (OP/744/2009)	VALLU VENKATA GOVINDU @ GOVINDU @ GOVINDARAJULU Vs SANAPATHI SRINVIASA RAO & 2 ORS	T D PANI KUMAR	N RAMA KRISHNA	EAST GODAVARI
348	MACMA/1993/2012 (OP/125/2005)	MUDDANA VENKATESWARLU Vs CH.V.SATYANARAYANA RAO & ANR	G V L MURHTY	VENKATESWARLU SANISETTY V VEERABHADRA CHARY R1-APP. BY M/S VENKATESWARLU SANISETTY. R2-APP. BY M/S V VEERABHADRA CHARY. TRAIL COURT RECORD AVAILABLE.	PRAKASAM
349	MACMA/2013/2012 (OP/448/2007)	SHAIK KHAJA MOHIDDIN Vs P.JAFAR KHAN & ANR	K RATHANGA PANI REDDY	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	YSR KADAPA
350	MACMA/2062/2012 (OP/148/2009)	VIJJANA SATYHANARAYANA Vs SHAIK IMMAMSA AND ANOTHER	PARDHA SARADHI A V	. JAVVAJI SARATH CHANDRA	EAST GODAVARI
351	MACMA/2066/2012 (OP/4/2011)	PALLERLA THIRUPATHAMMA AND ANOTHER Vs MULE BRAHMA REDDY AND ANOTHER	NUTHALAPATI KRISHNA MURTHY	NAGUMANTRI NAGESWARA RAO TRIAL COURT RECORD AVAILABLE	PRAKASAM
352	MACMA/2071/2012 (OP/546/2005) IA 1/2012(MACMAMP 3986/2012) Stay Petition	THE NATIONAL INSRUANCE COMPANY LIMITED RAJAHMUNDRY. Vs KARRI SRIDEVI AND 4 OTHERS	KIRAN KUMAR BALIGAMSETTI	G RAMA GOPAL JONNA RAMANI	EAST GODAVARI

353	MACMA/2095/2012 (OP/1272/2002)	SHAIK KHYRUNNISA GUNTUR DISTRICT. Vs A.P.S.R.T.C. HYD. & 2 ANO.	SRAVAN KUMAR MANNAVA	P VENKATA RAO SC For APSRTC SANISETTY VENKATESWARLU SC For APSRTC ARAVALA RAMA RAO(SC FOR APSRTC KKAC) TRIAL COURT RECORD AVAILABLE	GUNTUR
354	MACMA/2121/2012 IA 1/1998(CMP 10684/1998) IA 2/1998(CMP 10806/1998)	NEW INDIA ASURANCE COMPANY LTD. KAKINADA Vs SAVARAPU ARJANNA KOTHAPETA DMC	KOTA SUBBA RAO	M LAKSHMANA SARMA	EAST GODAVARI
355	MACMA/2165/2012 (OP/509/2000) IA 1/2008(MACMAMP 42081/2008) Petition for Grounds IA 1/2011(MACMAMP 52350/2011) Condone Delay Petition IA 1/2012(MACMAMP 9715/2012) Petition for Grounds	THE UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs KANNAM SATISH @ SATISH KUMARI AND 2 OTHERS	L V S PRASAD BABU PUVVADA	KAMBHAMPATI RAMESH BABU K JYOTHI PRASAD A RAMAKRISHNA REDDY R1 - SERVED, KAMBHAMPATI RAMESH BABU R2 AND R3 - APP BY M/S K.JYOTHI PRASAD	WEST GODAVARI
356	MACMA/2172/2012 (OP/630/2002)	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs APSRTC & ANR.	SRINIVASA RAO KATAKAMSETTY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1-SERVED. R2-DISMISSED FOR DEFAULT VIDE C.O.19/12/2011. TRAIL COURT RECORD AVAILABLE	KURNOOL
357	MACMA/2180/2012 (OP/110/2010) IA 1/2012(MACMAMP 3945/2012) Fix an Early Date	JAMPE MALLIKARJUNA [UN-SOUND MIND] Vs G.ALIVELAMMA & ANR	MAHADEVA KANTHRIGALA	A JAYANTHI R1-SERVED. R2-APP. BY M/S A JAYANTHI. TRAIL COURT RECORD AVAILABLE	CHITTOOR
358	MACMA/2200/2012 (OP/644/2003) IA 1/2010(MACMAMP 916/2010) Condone Delay Petition	YERUKONDA CHINA RAMULU Vs DALLI KANTAMMA AND ANOTHER	JAYANTI S C SEKHAR	. G HARAGOPAL R1-DISMISSED FOR DEFAULT VIDE C.O. DATED 20.12.2011. R2-APP. BY M/S G HARAGOPAL	VIZIANAGARAM
359	MACMA/2201/2012 (OP/1132/2000) IA 3/2007(MACMAMP 7445/2007) Vacate Stay Petition	M/S UNITED INDIA INSURANCE COMPANY LIMITED KURNOOL. Vs ELIYA AND ANOTHER	S A V RATNAM	A JAYA SANKARA REDDY R1-NOTICE SENT NOT YET RETURNED. R2-DISMISSED FOR DEFAULT VIDE C.T. TRAIL COURT RECORD AVAILABLE	KURNOOL
360	MACMA/2213/2012 (OP/466/2005)	K. PAGULAIAH @ POULAIAH Vs P.PEDDA NARAYANA AND ANOTHER	K RATHANGA PANI REDDY	. P RAMANJANEYULU R1-SERVED. R2-APP. BY M/S P RAMANJANEYULU. TRAIL COURT RECORD AVAILABLE	YSR KADAPA
361	MACMA/2218/2012 (OP/237/2003)	MURRA SURYANARAYANA REDDY Vs MOPURI PEDDA PULLA REDDY & ANR	K RATHANGA PANI REDDY	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS"). R2-APP. BY M/S N RAMA KRISHNA. TRAIL COURT RECORD AVAILABLE	YSR KADAPA

362.1 along with 362

362	MACMA/2261/2012 (OP/907/2010)	BANKA NANAJI Vs NADIKONDA SESHAYYA AND ANOTHER	CKR ASSOCIATES	S A V RATNAM R1 UNSERVED,TRAIL COURT RECORD AVAILABLE P1 NOTICE SERVED R1 SERVED R2 APP BY S A V RATNAM	VISAKHAPATNAM
362.1	MACMA/2744/2012 (OP/907/2010)	UNITED INDIA INSURANCE COMPANY LIMITED VISAKHAPATNAM. Vs BANKA NANAJI AND ANOTHER	S A V RATNAM	CKR ASSOCIATES	VISAKHAPATNAM
363	MACMA/2326/2012 (OP/975/2008)	BOTLA SATYANARAYANA Vs VASAM ISSAC & 4 OTHERS	B V KRISHNA REDDY	. D RAVI KIRAN M P V N V SASTRI N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
364	MACMA/2349/2012 (OP/521/2009)	THE UNITED INDIA INSURANCE CO. LTD. Vs MUNURI NAGA VENKATA SATYA SURYA LAKSHMI & 4 OTS	JAVVAJI SARATH CHANDRA	M L NEELIMA TRIAL COURT RECORD AVAILABLE R1&R2&R3-SERVED R4-DIED VIDE C.T R5-UNSERVED R1-APP BY M.L.NEELIMA.	EAST GODAVARI
365	MACMA/2353/2012 (OP/230/2008)	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs S.K.R.LAKSHMAN @ SKP LOKESH AND ANOTHER	JAVVAJI SARATH CHANDRA	O UDAYA KUMAR R1 - APP BY M/S O UDAYA KUMAR. R2 - SERVED. TRAIL COURT RECORD AVAILABLE.	CHITTOOR
366	MACMA/2359/2012 (OP/238/2006)	M. SIVAMMA AND 3 OTHERS Vs S. HUSSAIN AND ANOTHER	N ASWARTHA NARAYANA	. GUDI SRINIVASU R1 - DISD FOR DEFAULT VIDE C.O.DT 08.12.2011. R2 - APP BY M/S GUDI SRINIVASU. MEMO PROOF OF SERVICE FILED VIDE USR NO.96397/23. TRAIL COURT RECORD AVAILABLE.	ANANTAPUR
367	MACMA/2388/2012 (OP/409/2010)	ALLAMPATI CHINNA LAKSHMI REDDY @ ALAMPALLI LAKSHMI REDDY Vs MANDALA KRISHNAIAH & ANOTHER	D KODANDARAMI REDDY	N RAMAKRISHNA N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	YSR KADAPA
368.1 along with 368					
368	MACMA/2402/2012 (OP/101/2011)	HARIJANA P. RAMANJINAMMA & 2OTS Vs P. BHARATHI & ANO	N ASWARTHA NARAYANA	N RAMA KRISHNA R1 - SERVED. R2 - APP BY M/S N RAMA KRISHNA.	ANANTAPUR
368.1	MACMA/2404/2012 (OP/102/2011)	HARIJANA P. RAMANJINAMMA Vs P. BHARATHI & ANOTHER	N ASWARTHA NARAYANA	N RAMA KRISHNA	ANANTAPUR
369	MACMA/2409/2012 (OP/355/2007)	DIBBA SOMULU & ANOTHER Vs VASA SURESH KUMAR @ SURESH & 2 OTHERS	N SIVA REDDY	GUDI SRINIVASU R1 NOT NECESSARY PARTY VIDE CT. R2 SERVED. R3 APP BY GUDI SRINIVASU. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI

370	MACMA/2413/2012 (OP/162/2003)	ILLURU VISHEVESWARA REDDY KADAPA DIST. Vs GUVVALA NARAYANA REDDY KADAPA DIST. & ANO.	K RATHANGA PANI REDDY	. R1 - SERVED. R2 - DISD FOR DEFAULT VIDE C.O.DT 02.12.2011.	YSR KADAPA
371	MACMA/2417/2012 (OP/828/2000)	KAZA RAMA DEVI Vs KAVURI SUDHER BABU & 2 ORS	G V SHIVAJI	. GP FOR ARBITRATION TRAIL COURT RECORD AVAILABLE	KRISHNA
372	MACMA/2427/2012 (OP/22/2006)	DANNANA APPALA NARASAYYA Vs T. SRINIVASA RAJU AND 2 OTHERS	V HEMANTH KUMAR	. A JAYANTHI R1 - DISD FOR DEFAULT VIDE C.O.DT 02.12.11. R2 - SERVED. R3 - APP BY M/S A.JAYANTHI.	VIZIANAGARAM
373	MACMA/2483/2012 (OP/195/2010)	BIDDIKA KALPANA & 2OTS Vs KORAPANA ASRIAYYA & ANO	JAYANTI S C SEKHAR	. K SRINIVASA PRASAD SC For APSRTC ARUN KUMAR LATHKER(SC FOR APSRTC) R1-NOT NECESSARY PARTY VIDE C.T R2-APP. BY M/S VINOD KUMAR TARLADA (SC FOR APSRTC) TRAIL COURT RECORD NOT AVAILABLE	SRIKAKULAM
374	MACMA/2501/2012 (OP/59/2006)	NALLAIAHGARI LAKSHUMMA & 3 OTHERS Vs SHAIK KARIMULLA & 2 OTHERS	P RAJANI REDDY T DIWAKAR REDDY	. SUNIL BABU VAJRAM AMANCHARLA SATISH BABU R1 - SERVED. R2 - APP. BY M/S SUNIL BABU VAJRAM. R3 - APP. BY M/S AMANCHARLA SATISH BABU. TRAIL COURT RECORD AVAILABLE.	YSR KADAPA
375	MACMA/2511/2012 (OP/929/2008)	THE ORIENTAL INSURANCE CO. LTD. Vs POTHULA PUSHPA RAJ & 6 OTHERS	GUDI SRINIVASU	C H INDRASENA REDDY RAMACHANDRAREDDY GADI TRAIL COURT RECORD AVAILABLE	ANANTAPUR
376	MACMA/2546/2012 (OP/391/2008)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GALIVEETI LAKSHMI DEVAMMA AND ANOTHER	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD AVAILABLE R1 - App by M/s. D KODANDARAMI REDDY. R2 - Served.	YSR KADAPA
377	MACMA/2568/2012 (OP/361/2008)	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. Vs G. NARASIMHAMURTHY & 2 OTHERS	SRINIVASA RAO KAMARAJUGADDA	TRAIL COURT RECORD AVAILABLE	VIZIANAGARAM
378	MACMA/2609/2012 (OP/1454/2010)	SONTYAM TATHAYALU Vs APPIKONDA APPA RAO & ANOTHER	JAYANTI S C SEKHAR	. D RAVI KIRAN TRAIL COURT RECORD AVAILABLE R1 - SXERVED. R2 - App by M/s. D RAVI KIRAN	VISAKHAPATNAM
379	MACMA/2634/2012 (OP/493/2009)	MOVVA RATNAGIRI RAO & ANR Vs PAPPU VENKATESWARA RAO & 2 ORS	B.V.KRISHNA REDDY(STANDING COUNSİL FOR TTD)	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE R1,R2,R3-SERVED WRITTEN ARGUMENTS FILED VIDE USR NO.66336/24.	WEST GODAVARI

380	MACMA/2674/2012 (OP/79/2009)	NANDAM SRINIVASA RAO Vs VAKAPALLI ANJANEYULU & 5 ORS	SAI GANGADHAR CHAMARTY	PRABHAKARA RAO RANGA MEMO FILED VIDE USR NO.103274/2026 TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
381	MACMA/2686/2012 (OP/337/2009)	DESETTY VASANTH Vs M/S. SPY AGRO INDUSTRIES LTD. & ANO	G SRAVAN KUMAR	A.SAI ROHIT TRAIL COURT RECORD AVAILABLE R1 - SERVED. R2 - App by M/s. SK.SHAKE ABDUL AZEEM.	KURNOOL
382	MACMA/2700/2012 (OP/115/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs MADITHATI NAGARAJA	T V P SAI VIHARI	D SESHASAYANA REDDY TRIAL COURT RECORD AVAILABLE	YSR KADAPA
383	MACMA/2736/2012 (OP/2792/9)	MASUGU SUBBARAYUDU Vs M/S. SUJATA INSURANCE CO. LTD. & ANOTHER	G SRAVAN KUMAR	N RAMA KRISHNA R1-SERVED R2-APP. BY M/s. N RAMA KRISHNA TRIAL COURT RECORD AVAILABLE	KURNOOL
384	MACMA/2757/2012 (OP/487/2006)	THE ORIENTAL INSURANCE CO. LTD. Vs SHAIK MUSTAFA & ANOTHER	S AGASTYA SHARMA	TRIAL COURT RECORD AVAILABLE	KRISHNA
385	MACMA/2764/2012 (OP/82/2009)	THE ORIENTAL INSURANCE COMPANY LTD. Vs J.ADEMMA & 2 OTHERS	N RAMA KRISHNA	K SITA RAM TRAIL COURT RECORD AVAILABLE	KURNOOL
386	MACMA/2785/2012 (OP/320/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDALA PEDDIRAJU	SAMBOJU BALA GOPAL	A VEERASWAMY TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
387	MACMA/2791/2012 (OP/1062/2010) IA 1/2012(MACMAMP 5752/2012) Fix an Early Date	VEERAVALLI SURYAVATHI Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("UNCLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
388	MACMA/2793/2012 (OP/1061/2010) IA 1/2012(MACMAMP 5755/2012) Fix an Early Date	KETHA NAGARAJU Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("NOT CLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
389	MACMA/2814/2012 (OP/144/2008)	PAPPULETI RAMA SUBBAMMA Vs MULA VENKATA RAMI REDDY & 2 OTHERS	V BHASKARA REDDY	KOTA SUBBA RAO TRAIL COURT RECORD AVAILABLE	YSR KADAPA
390	MACMA/2816/2012 (OP/824/2010)	GODITHI RANI Vs KALLAKURI NAGESWARA RAO @ NAGA BABU	N SIVA REDDY	. V DURGA R1 NOT NECESSARY VIDE C.T. R2 SERVED R3 APP BY M/S V.DURGA TRIAL COURT RECORD AVAILABLE	EAST GODAVARI

391	MACMA/2826/2012 (OP/387/2010)	MOPURI SUBBA REDDY Vs DEVIREDDI RAMACHANDRA REDDY	D KODANDARAMI REDDY	TRAIL COURT RECORD AVAILABLE	YSR KADAPA

392.1 along with 392

392	MACMA/2828/2012 (OP/631/2009) IA 1/2013(MACMAMP 1349/2013) Vacate Stay Petition	S.S.R.K. PRASAD Vs MARRIPUDI LAKSHMI	KOTI REDDY IDAMAKANTI	P NAGENDRA REDDY P VENKATA RAO SC For APSRTC R2 R3 R4 UNSERVED,R1 & R2-SERVED R3 & R4-APP. BY M/S P NAGENDRA REDDY	PRAKASAM
392.1	MACMA/2974/2012 (OP/631/2009)	MANAGING DIRECTOR-VICE CHAIRMAN APSRTC. Vs MARRIPUDI LAKSHMI AND 3 OTHERS	P VENKATA RAO SC For APSRTC	P NAGENDRA REDDY	PRAKASAM
393	MACMA/2886/2012 (OP/566/2009) IA 1/2014(XOBJ 41038/2014) Petition for Grounds	THE ORIENTAL INSURANCE COMPANY LTD. Vs DOMALA VENKAIAH & ANOTHER	A RAMAKRISHNA REDDY	R1 R2 UNSERVED,R1 - NOTICE SENT NOT YET RETURNED R2 - SERVED DATED 29/10/2012	SPS NELLORE
394	MACMA/2907/2012 (OP/29/2010)	P.VANAJA Vs P.SUBBA RAYUDU	S V MUNI REDDY	C JHANSI RANI R1 - APP. BY C.JHANSI RANI R2 - SERVED TRIAL COURT RECORD AVAILABLE	CHITTOOR
395	MACMA/2919/2012 (OP/59/2008) IA 1/2013(MACMAMP 2229/2013) Vacate Stay Petition	S.J. DULARIJA Vs C. RAMAKRISHNA	M VENKATA RAMANA REDDY	. P JAGADISH CHANDRA PRASAD N RAMA KRISHNA TRIAL COURT RECORD RECEIVED.	CHITTOOR
396	MACMA/2952/2012 (OP/305/2007) IA 3/2012(MACMAMP 5905/2012) Vacate Stay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs BEJAWADA LOVAKUMARI & 6 OTS	JAVVAJI SARATH CHANDRA	T D PANI KUMAR TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
397	MACMA/2969/2012 (OP/253/2006)	THE ORIENTAL INSURANCE COMPANY LIMITED KURNOOL. Vs PALAGIRI NAGASUBBA REDDY AND ANOTHER	KRISHNANAND VADAKATTU	S ARIFULLAH TRAIL COURT RECORD AVAILABLE	YSR KADAPA
398	MACMA/2980/2012 (OP/566/2009)	DORNALA VENKAIAH Vs M.DURGA PRASAD REDDY & ANR	M S R CHANDRA MURTHY	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	SPS NELLORE
399	MACMA/2983/2012 (OP/196/2008) IA 1/2012(MACMAMP 5165/2012) Vacate Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GOGU SANJEEVA KONDAMMA AND 5 OTHERS	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD NOT AVAILABLE	YSR KADAPA
400	MACMA/2986/2012 (OP/65/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDAPATI SUNITHA & 6 OTHERS	S A V RATNAM	YALLABANDI RAMATIRTHA TRAIL COURT RECORD AVAILABLE	KRISHNA

401	MACMA/3124/2012 (OP/575/2009) IA 1/2012(MACMAMP 4263/2012) Condone Delay Petition IA 2/2012(MACMAMP 4560/2012) Stay Petition IA 3/2012(MACMAMP 6480/2012) Vacate Stay Petition	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs MATTA MASOODAMMA AND 7 OTHERS	S PRANATHI	M KARIBASAIAH N MOHAN KRISHNA	ANANTAPUR
402	MACMA/3128/2012 (OP/766/2001)	M.VIJAYA KUMAR Vs E.APPALA NAIDU & 2 ORS	A S C BOSE	. SAMBOJU BALA GOPAL TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
403	MACMA/3132/2012 (OP/17/2009)	YALLA VENKATA RAO AND 2 OTHERS Vs GEDELA SATYANARAYANA AND 2 OTHERS	T V JAGGI REDDY	S PRANATHI R1 & R2 - SERVED. R3 - APP. BY M/S S.PRANATHI. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
404	MACMA/3160/2012 (OP/160/2009)	VEMPUTAPU SATYAVATHI AND ANOTHERS Vs K.DURGAYYA AND 2 OTHERS	N SIVA REDDY	. GUDI SRINIVASU RAMACHANDRAREDDY GADI R1-NOT NECESSARY VIDE C.T. R2-UNSERVED. R3-SERVED.APP BY RAMACHANDRA REDDY.	EAST GODAVARI
405	MACMA/3181/2012 (OP/27/2008)	ANNAMANENI VENAKTESWARA RAO & ANR Vs YAARAGANI DEVACHANDRA RAO & 2 ORS	RAMA CHANDRA RAO GURRAM	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT"). R2-SERVED. R3-APP. BY M/S N RAMA KRISHNA. TRIAL COURT RECORD AVAILABLE	PRAKASAM
406	MACMA/3184/2012 (OP/233/2011)	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD Vs VELAMURI VENKATA RAMANA & 2 ORS	GUDI SRINIVASU	Y MALATHI R1-APP. BY M/S Y MALATHI. R2 & R3-UNSERVED, RETURNED. TRIAL COURT RECORD AVAILABLE	VIZIANAGARAM
407.1 along with 407					
407	MACMA/3189/2012 (OP/376/2008)	KOPPANATHI VENKATESWARA RAO AND ANOTHER Vs SRAVANAM SRINIVASA RAO AND ANOTHER	NARASIMHA RAO GUDISEVA	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	KRISHNA
407.1	MACMA/2689/2012 (OP/376/2008) IA 3/2012(MACMAMP 3684/2012) Vacate Stay Petition	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs KOPPANATHI VENKATESWARA RAO	T V P SAI VIHARI	NARASIMHA RAO GUDISEVA	KRISHNA
408	MACMA/3352/2012 (OP/204/1999)	M/S. THE NATIONAL INSURANCE COMPANY LIMITED Vs MINOR P. KEDHARNATH REDDY	N RAMA KRISHNA	G RAMESH BABU TRIAL COURT RECORD AVAILABLE R1- APP. BY G. RAMEHS BABU R2- DISMISSED FOR DEFAULT VIDE C.O. DT. 22.12.2011	CHITTOOR

409	MACMA/3437/2012 (OP/1240/2007)	THE APSRTC KAKINADA & ANOTHER Vs SRI TEEPARTHI VENKATA SATYA KOTESWARA RAO & ANOTHER	K SRINIVASA PRASAD SC For APSRTC	KARRI SURYANARAYANA R1 - APP BY M/S KARRI SURYANARAYANA. R2 - FORMAL PARTY VIDE C.T.	VISAKHAPATNAM
410	MACMA/3594/2012 (OP/969/2007) IA 1/2012(MACMAMP 7591/2012) Direction Petition IA 1/2024 Condone Delay Petition IA 2/2024 Restoration Petition	MR. THOMAS RAJ KUMAR EDWARDS ALIEAS THOMAS EDWARD Vs KOPPALAKONDA VENKATA MOHANA KRISHNA AND 2 OTHERS	.	RAMACHANDRAREDDY GADI GUDI SRINIVASU G CHANDRA SHAKHAR RAO G SAI NARAYANA RAO R1 & R2 APP BY G CHANDRA SHAKHAR RAO. R3 APP BY RAMACHANDRAREDDY GADI R3 - APP BY M/S. GUDI SRINIVASU	VIZIANAGARAM
411	MACMA/3865/2012 (OP/1310/2005)	BONTA KARUNAKAR [DIED] Vs S.ANANDA RAO	SRICHARAN TELAPROLU	. NAGUMANTRI NAGESWARA RAO TRAIL COURT RECORD AVAILABLE	GUNTUR
412.1 along with 412					
412	MACMA/4085/2012 (OP/507/2006)	D. INDIRAMMA AND 3 OTHERS Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	M KARIBASAIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) SR - SERVED.	ANANTAPUR
412.1	MACMA/3797/2009 (OP/507/2006)	ANDHRA PRADESH STATE ROAD TRASPORT CORPORATION Vs D.INDIRAMMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	M KARIBASAIAH	ANANTAPUR
413	MACMA/109/2013 (OP/309/2008)	BETHANABOYINA PENCHALAIAH AND ANOTHERS Vs P.GOPAL NAIDU. AND ANOTHERS	SIVAPRASAD REDDY VENATI	A JAYANTHI TRIAL COURT RECORD AVAILABLE	SPS NELLORE
414.1 along with 414					
414	MACMA/118/2013 (OP/493/2011)	THAMMISETTY BALA RAJU Vs S. SRINU & ANOTHER	MADHAVA RAO NALLURI	N RAMA KRISHNA R1-UNSERVED RETURNED R2-SERVED	PRAKASAM
414.1	MACMA/4054/2012 (OP/491/2011)	NANDYALA YELAMANDA Vs S.SRINU AND ANOTHERS	MADHAVA RAO NALLURI	. N RAMA KRISHNA	PRAKASAM
415	MACMA/210/2013 (OP/95/1996) IA 1/2014(MACMAMP 1197/2014) Addl. Evidence Petition IA 2/2014(MACMAMP 1198/2014) Amendment Petition	KILARU SRINIVASA MURTHY DIED AS PER LR Vs A.VENKATA PRASAD	K V BHANU PRASAD	. P PHALGUNA RAO K PALLAVI A JAYANTHI R1- SERVED R2- UNSERVED RETURNED AS "NO SUCH PERSON" R3- APP. BY A. JAYANTHI	KRISHNA
416.1 along with 416					
416	MACMA/278/2013 (OP/919/2001)	M. CHENNA KRISHNA REDDY AND ANOTHER Vs M.SARASWATHI AND 3 OTHERS	G RAMA MOHAN REDDY		YSR KADAPA
416.1	CMA/3729/2004 (OP/919/2001)	THE ORIENTAL INSURANCE CO. LTD Vs CHENNA KRISHNA REDDY & 4 OTHERS	M SATISH REDDY	. G RAMA MOHAN REDDY	YSR KADAPA

417	MACMA/470/2013 (OP/377/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs ELIKA GANGA RAJU	L V S PRASAD BABU PUVVADA	RR 1 and 2 disd for default vide C.O.dt.5/9/11. R3 served. MEMO PROOF OF SERVICE VIDE USR. NO. 44255/2026 FILED AS PER MEMO R1-RETURNED AS " INSUFFICIENT ADDRESS" NOTICE TO COUNSEL-SERVED	WEST GODAVARI
418	MACMA/562/2013 (OP/1021/2010)	MUNDRU ARUNA GUNTUR DIST & 3 OTHRS Vs M. GOVINDULU GUNTUR DIST & ANO	SRICHARAN TELAPROLU	GUDI SRINIVASU R1 R2 UNSERVED,R1 - PARTY REFUSED (AS PER POSTAL ENDORSEMENT). R2 - SERVED.	GUNTUR
419	MACMA/569/2013 IA 1/2017(MACMAMP 1344/2017) Fix an Early Date	NATIONAL INSURANCE CO. LTD CHITTOOR DIST. Vs SMT. CHINTALA SUBBA RATNAMMA & 5 ORS CHITTOOR DIST.	N RAMA KRISHNA	T C KRISHNAN RR 1 TO 4 APP BY T C KRISHNAN RR 5 , 6 DISMISSED FOR DEFAULT VIDE COURT ORDER DATE 13/09/2011	CHITTOOR
420	MACMA/609/2013 (OP/120/2005)	KASHARAPU @ KASIVARAPU PEDDA VENKATA SUBBANNA [DIED] & 3 ORS Vs MR.V.BABA FAKRUDDIN & ANR	V NITESH	RAMA MOHAN RAO KOTHA	YSR KADAPA
421	MACMA/783/2013 (OP/425/2008)	PALLA VIJAYAKUMAR & ANOTHER Vs RENDLA GANGAMMA & 2 OTHERS	V SESHA KUMARI	D KODANDARAMI REDDY K LAKSHMAN R1 & R2-APP. BY M/s.D KODANDARAMI REDDY R3-APP. BY M/s.K LAKSHMAN TRAIL COURT RECORD AVAILABLE Listed along with MACMA (SR) No.27752 of 2014	YSR KADAPA
422	MACMA/27752/2014/ (Filing No.) IA 1/2014(MACMAMP 4477/2014) Condone Delay Petition	RENDLA GANGAMMA KADAPA DIST & ANR Vs DR R HANUMANTHA REDDY HYDERABAD AND 2 OTHERS	D KODANDARAMI REDDY	D SESHASAYANA REDDY Listed along with MACMA No.783 of 2013 R1 - APP BY M/S. D SESHASAYANA REDDY R2, R3 - NOTICE SENT NOT YET RETURNED	YSR KADAPA
423.1 along with 423					
423	MACMA/998/2013 (OP/83/2005)	BHAGAVATHULA VENKATA SIVA PRASAD PRODDATUR & ANO Vs C.H. SREENIVASULU REDDY NELLORE & ANO	SRINIVAS KARRA	. AMANCHARLA SATISH BABU	YSR KADAPA
423.1	MACMA/999/2013 (OP/98/2005)	BHAGAVATHULA VENKATA SIVA PRASAD AND ANOTHER Vs CH.SREENIVASULU REDDY AND ANOTHER	SRINIVAS KARRA	AMANCHARLA SATISH BABU	YSR KADAPA
424	MACMA/1451/2013 (OP/708/2010)	MOLIPAKA PRAKASH Vs T RAMAIAHMMA & ANOTHER	S.N.K.MAHANTHI	. GUDI SRINIVASU	VISAKHAPATNAM

425	MACMA/1525/2013 (OP/606/2010)	DATLA KALYANI & 2 OTHERS Vs CHALAPATHI RAO & 4 OTEHRS	. V S R S NAIDU	GUDI SRINIVASU V RAGHU R4- RETURNED AS "INSUFFICIENT ADDRESS" PROOF OF SERVICE NOT FILED	EAST GODAVARI
426	MACMA/1700/2013 (OP/481/2011)	NAGIREDDY NAGALAKSHMI Vs THE DEPOT MANAGER	SAI GANGADHAR CHAMARTY	. GHANTASALA UDAYA BHASKAR P VENKATA RAO SC For APSRTC UMADEVI MANCHALA R1-SERVED. R2-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM THE COMMON HIGH COURT AT HYDERABAD). R3 & R4-APP. BY M/S GHANTASALA UDAYA BHASKAR.	KRISHNA
427	MACMA/375/2014 (OP/199/2008)	VALLEPU PADMAVATHI AND 6 OTHERS Vs G. MADHAVA RAO AND 2 OTHERS	Sita Devi Eluri	A MALATHI SRINIVASA RAO VUTLA	EAST GODAVARI
428	MACMA/636/2014 (OP/290/2009) IA 4/2013(MACMAMP 6276/2013) Vacate Stay Petition	VICE CHAIRMAN - M.D. APSRTC. HYD Vs PUNI VENKATA SUBBA RAO PRAKASAM DIST & 4 OTHRS	P VENKATA RAO SC For APSRTC	PATHI SIVA PRASAD VENKATESWARLU SANISETTY	PRAKASAM
429	MACMA/747/2014 (OP/304/2009) IA 2/2012(MACMAMP 5527/2012) Stay Petition IA 1/2014(MACMAMP 4431/2014) Vacate Stay Petition	THE NATIONAL INSURANCE CO LTD Vs VYDYAM KAMSALA NAGAMMA & 4 ORS	V VEERABHADRA CHARY	N ASWARTHA NARAYANA V SAMBASIVA RAO P VINAYAKA SWAMY K V RAJASREE R1 APP BY M/S N ASWARTHA NARAYANA. R2, R3 - APP BY M/S K V RAJASREE. R4 - APP BY M/S P VINAYAKA SWAMY. R5 - UNSERVED RETURNED. MEMO FILED VIDE USR NO.6245/26.	ANANTAPUR

430.1 along with 430

430	MACMA/757/2014 (OP/464/2010) IA 2/2014(MACMAMP 1414/2014) Vacate Stay Petition	ICICI LOMBORD GENERAL INSURANCE COMPANY LIMITED Vs BATCHALA @ BATHULA ANNAPURNA AND 3 OTHERS	KOTA SUBBA RAO	JAYANTI S C SEKHAR ARAVALA RAMA RAO R2 R3 R4 UNSERVED,RR 1 TO 3 - APP BY M/S JAYANTI S C SEKHAR. R4 - APP BY M/S A.RAMA RAO. MACMA No.1121/2014 was Disposed in Lok Adalat on 19/09/2020. (Court Slip)	SRIKAKULAM
430.1	MACMA/1256/2014 (OP/355/2010)	ICICI LOMBORD GENERAL INSURANCE COMPANY LTD Vs BILLAKURTHI NARASAMMA	GUDI SRINIVASU	JAYANTI S C SEKHAR	SRIKAKULAM
431	MACMA/884/2014 (OP/415/2009)	G.GOVINDAIAHJ & 4 ORS Vs G.RAJU & ANR	NIMMAGADDA SATYANARAYANA	CH VENKAT RAMAN ELEVATED AS JUDGE C PRAKASH REDDY	CHITTOOR

432	MACMA/915/2014 (OP/37/2002)	MADHUPU VISWAROOPA CHARY Vs SHAIK BASHA AND 5 OTHERS	KAMBHAMPATI RAMESH BABU	. I MAAMU VANI A JAYANTHI R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "REFUSED". R2 TO R4 - SERVED. R5 - DISMISSED FOR DEFAULT VIDE C.O.DT 15.11.2010. R6 - APP BY M/S A.JAYANTHI (4464).	WEST GODAVARI
433	MACMA/1050/2014 (OP/254/2009) IA 2/2011(MACMAMP 198/2011) Stay Petition	M/S APSRTC CHAIRMAN AND MD BUS BHAVAN MUSHIRABAD. HYD. Vs GAYAM GALEMMA AND ANOTHER	P VENKATA RAO SC For APSRTC	VENKATA REDDY CHITTEM KALLAKURI SRINIVASARAO	PRAKASAM
434	MACMA/1149/2014 (OP/756/2007)	THE NEW INDIA ASSURANCE COMPANY LTD. Vs DUPPADA RAJARAMANI & 6 OTHERS	T V SRI DEVI	KAUSHIK KUMBHAJADALA	VIZIANAGARAM
435	MACMA/1472/2014 (OP/178/2011) IA 1/2024 Amendment Petition	JAMRUT BEE Vs PATHAN SALEEM	S KRISHNA REDDY	. AMANCHARLA SATISH BABU R1-NOTICE SERVED R2-APP. BY M/S NARESH BYRAPANENI Trial Court record available	ANANTAPUR
436	MACMA/1510/2014 (OP/116/2007)	THE UNITED INDIA INSURANCE COMPANY LTD. Vs KOTAPATI MADHAVI	NAGUMANTRI NAGESWARA RAO	SIVA RAMA KRISHNA KOLLURU K K CHAKRAVARTHY TRAIL COURT RECORD AVAILABLE	GUNTUR

437.1,437.2,437.3 along with 437

437	MACMA/1684/2014 (OP/372/2004)	THE NATIONAL INSURANCE COMPANY LTD Vs TUTTI VEERAMMA	K MADHUSUDHAN REDDY	TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
437.1	MACMA/1041/2012 (OP/372/2004)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs TUTTI VEERAMMA	C PRAKASH REDDY	T S RAYALU	WEST GODAVARI
437.2	MACMA/1640/2012 (OP/690/2004) IA 2/2009(MACMAMP 664/2009) Condone Delay Petition IA 3/2009(MACMAMP 759/2009) Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	C PRAKASH REDDY	B V KRISHNA REDDY T S RAYALU KOTA SUBBA RAO	WEST GODAVARI
437.3	MACMA/1458/2014 (OP/690/2004) IA 4/2008(MACMAMP 33574/2008) Stay Petition	THE NATIONAL INSURANCE COMPANY LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	T S RAYALU	B V KRISHNA REDDY P BHANU PRAKASH	WEST GODAVARI
438	MACMA/4261/2014 (OP/136/2012)	KANDIPUDI DEMUDU [DIED] Vs KANDIPALLI APPALANARASIMHA	MANGENA SREE RAMA RAO	ELEVATED AS JUDGE KORAGANTI SREENIVASARAO R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE SUCH A DOOR NO". R2 - APP BY M/S K.SREENIVASA RAO.	VISAKHAPATNAM

439	MACMA/308/2015 IA 1/2015(MACMAMP 801/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIAZN GENERAL INSURANCE CO LTD. Vs CHINTHA NAGA MANI & 3 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI R2 R3 UNSERVED,R1-APP. BY M/s.K V L NARASIMHA RAO R2-UNSERVED RETURNED ("LEFT INDIA" AS PER POSTAL ENDORSEMENT) R3-SERVED	WEST GODAVARI
440	MACMA/321/2015 (OP/762/2009) IA 1/2015(MACMAMP 858/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GEN INS CO LTD. W.G.DIST Vs CHINTHA NAGA MANI W.G.DIST & 2 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
441	MACMA/333/2015 (OP/763/2009) IA 1/2015(MACMAMP 880/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Vs SMT.CHINTHA RAMANAMMA & 6 ORS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
442	MACMA/509/2015 (OP/153/2013)	GOPU RAVI KUMAR PRAKASAM DIST & ANR Vs ROLLA MALLA REDDY G	MADHAVA RAO NALLURI	V VEERABHADRA CHARY N S BHASKARA RAO R1 UNSERVED,R1-SERVED R2-APP. BY M/s.V VEERABHADRA CHARY	PRAKASAM

443.1,443.2 along with 443

443	MACMA/551/2015 (OP/364/2011)	UNITED INDIA INS. CO. LTD. Vs VEMULA VENKATA KIRAN KUMAR	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
443.1	MACMA/586/2015 (OP/329/2011) IA 1/2017(MACMAMP 3515/2017) Amendment Petition	UNITED INDIA INS. CO.LTD. Vs INTURI BRAHMAIAH & 5 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
443.2	MACMA/587/2015 (OP/365/2011) IA 1/2015(MACMAMP 1782/2015) Stay Petition	UNITED INDIA INS. CO. LTD. Vs INTURI SANKAR & 3 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI V SAMBASIVA RAO P VENKATA RAO SC For APSRTC	PRAKASAM
444	MACMA/1383/2015 (OP/266/2011)	ADADADI NAGOOR Vs PENKEY MAHALAKSHMI & 2 OTHERS	A K KISHORE REDDY		EAST GODAVARI
445	MACMA/1566/2015 (OP/257/2012) IA 1/2015(MACMAMP 3334/2015) Fix an Early Date	GORLA VENKATESWARAMMA PRAKASAM DIST & 4 OTHERS Vs AMINEBAD RANGASWAMY KADAPA DIST & 2 OTHERS	N A RAMACHANDRA MURTHY	GUDI SRINIVASU R1 R2 R3 UNSERVED,R1 TO R3-SERVED MEMO OF PROOF OF SERVICE FILED VIDE USR NO.110475/2024.	PRAKASAM
446	MACMA/1763/2015 (OP/266/2011)	HDFC ERGO GENERAL INSURANCE CO. LTD. Vs ADADADI NAGOOR & 2 OTHERS	AMANCHARLA SATISH BABU	A K KISHORE REDDY	EAST GODAVARI

447	MACMA/1870/2015 (OP/490/2006)	SIDDAVATAM SRINIVASULU REDDY [DIED] AND 4 OTHERS Vs R. SEKHAR AND ANOTHER	L J VEERA REDDY	V VENKATARAMI REDDY MANIMMA MEDIDA	YSR KADAPA
448	MACMA/1963/2015 (OP/214/2008)	THE UNITED INDIA INSURANCE CO. LTD. Vs POGANDA CHENNAMMA & 3 OTS	A JAYANTHI	MATADA YUVASIVA SWAMY R1 - APP BY M/S MATADA YUVASIVA SWAMY. R2, R3 - MINORS REP BY R1 VIDE C.T. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS".	YSR KADAPA
449	MACMA/2379/2015 (OP/669/2011) IA 2/2015(MACMAMP 688/2015) Stay Petition IA 3/2015(MACMAMP 4386/2015) Vacate Stay Petition	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs AMINA BEE & 7 OTHERS	K SRINIVASA PRASAD SC For APSRTC	ELURU SESHA MAHESH BABU NAGARAJU NAGURU P SATYA MANJULA S V RAMANA RR 1 TO 4 - APP BY M/S ELURU SESHA MAHESH BABU. R5 - APP BY M/S NAGARAJU NAGURU. R6 - SERVED. R7 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "LEFT". R8 - APP BY M/S B.NARESH, SERVED. (CS)	WEST GODAVARI
450	MACMA/2620/2015 (OP/1022/2014)	THE CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Vs AKKIREDDI APPALA RAJU & 2 OTHERS	A RAMAKRISHNA REDDY	G V S KISHORE KUMAR R1 & R2-APP. BY M/S G V S KISHORE KUMAR. R3-SERVED.	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

451	IA/2/2025 Condone Delay in Rep MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
452	IA/1/2025 Condone Delay Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
453	IA/3/2025 Review Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
454	IA/3/2024 Dispense with Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
455	IA/1/2024 Condone Delay Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
456	IA/2/2024-Review Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM